

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI.**

**O. A. No 195 of 2020 (SZ)**

**BETWEEN**

Sri Putta Sudhakar Yadav,  
Ex – TTD Board Chairman,  
Proddatur,  
Kadapa District.

.....Applicant

AND

The Chief Secretary,  
State of Andhra Pradesh  
Building #1, 1<sup>st</sup> Floor,  
Interim Government Complex  
AP Secretariat, Velagapudi,  
Guntur, Andhra Pradesh – 522503.

And 6 others.

.....Respondents

**COUNTER AFFIDAVIT FILED BY THE  
5<sup>TH</sup> RESPONDENT**

Date:-26.10.2021



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNCIL FOR GOVERNMENT OF  
ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD  
T.T.D. SUPREME COURT OF INDIA**

#S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu,  
Chennai – 600 094. Mobile: 98407 98460 / 6383121322

**COUNSEL FOR Respondents 1 to 7**

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**

**O.A.No.195 of 2020**

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Building #1, 1<sup>st</sup> Floor,  
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It is certified that all the documents contained in the above annexure are true copies.

Date: **26.10.2021**

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE) AT CHENNAI**

**O. A. No 195 of 2020 (SZ)**

**BETWEEN**

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AND

1. The Chief Secretary,  
State of Andhra Pradesh  
Building #1, 1<sup>st</sup> Floor,  
Interim Government Complex  
AP Secretariat, Velagapudi,  
Guntur, Andhra Pradesh - 522503.
2. The Special Chief Secretary,  
EFS & T Govt. of Andhra Pradesh,  
Aranya Bhavan, K. M. Munshi Road,  
Nagarampalem, Guntur - 522 004  
Andhra Pradesh.
3. The Prl. Chief Conservator of Forests  
(Head of Forest Force)  
State of Andhra Pradesh,  
Aranya Bhavan, K. M. Munshi Road,  
Nagarampalem, Guntur - 522 004  
Andhra Pradesh.
4. The Principal Secretary,  
Revenue Department  
State of Andhra Pradesh,  
AP Secretariat, Velagapudi,  
Guntur, Andhra Pradesh - 522503.
5. The District Collector,  
YSR District, Kadapa  
Andhra Pradesh - 516 001
6. The Divisional Forest Officer,  
Proddatur (WL) Division,  
Forest Complex, Yerraguntla Road,  
Proddatur, YSR Kadapa District - 516 360.
7. The Mandal Revenue Officer,  
Mydukur Mandal, YSR District,  
Andhra Pradesh.
8. Union of India,  
Through its Secretary,  
Ministry of Environment and Forests (EF & CC),  
Indira Paryavaran Bhavan,  
Jorbagh Road, New Delhi-110003.

..... Respondents

**COUNTER AFFIDAVIT FILED ON BEHALF OF THE 5<sup>TH</sup> RESPONDENT**

I, Vijay Ram Raju v S/o Jayakrishna Vara Prasada Raju age 36 years,  
Occ. District Collector, YSR Kadapa District, do hereby solemnly and sincerely  
affirm and state as follows.

ATTESTOR  
SUPERINTENDENT,  
COLLECTOR'S OFFICE,  
Y.S.R. District, KADAPA.

DEPARTMENT  
DISTRICT COLLECTOR  
Y.S.R. Dist.

1. I am the 5<sup>th</sup> Respondent herein and as such I am well acquainted with the facts of the case and competent to swear to this counter affidavit. I have read the affidavit filed by the petitioner and deny the various allegations, save those that are specifically admitted herein and put the petitioner to the strict proof of the same.

2. With regard to the averments made in paragraphs 1 and 2 of the affidavit are denied as false. It is submitted that the lands in Survey No.506/B with an extent of 38.94 acres and Survey No.507 with an extent of 267.56 acres of Nandyalampet Village, Mydukur Mandal are recorded as 'Forest' in Resurvey and Resettlement Register (R.S.R.). The lands are not vested with the Forest Department and they are not notified as 'Reserved Forest'. In support of that the Divisional Forest Officer, Proddatur (WL) Division also filed Counter before this Hon'ble Tribunal that the subject lands are classified as "Forests" as per RSR and not notified as forests in their records and thus it is confined that they are not part of Reserve Forest in Nagasanipalli Beat of Proddatur Range, Proddatur (WL) Division and not under the control of Forest Department. Moreover, the Joint Inspection report consisting of the Revenue Divisional Officer, Jammalamadugu, the Divisional Forest Officer, Proddatur (WL) Division, the Assistant Director of Survey and Land Records, Kadapa and the Tahsildar, Mydukur, dated 07.08.2021 gave finding that the subject lands are not notified as "Reserve Forest" and also not part of Lankamalla Reserve Forest or part of Tiger Corridor. Hence the lands are not part of Lankamalla Reserve Forest nor part of Tiger Corridor. Hence the assumption of the Petitioner that the subject lands are reserved Forest comes under 90-Compartment, Nagasanipalli Beat, Proddatur Range, Proddatur Division, YSR District, Andhra Pradesh is untenable and not correct. Further, the Joint Inspection report of Forest, Revenue and Survey Officials reveals that 116 temporary D-Pattas were issued by the then MRO, Mydukur to the SC people.

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Further, in the said survey No. 507, cultivation is found in 137.00 acres under rain fed crops. Guava, Sapota crop in 2.00 acres and Mango cultivation in 6.83 acres. 3 Bore wells are existing in the said survey number and only 6.53 acres is covered with barbed wire fencing in Survey No. 507 Vibhavapuram Village is existing adjacent to the lands in Survey No. 507. Further, the Joint Inspection report reveals that in the adangals for fasli Nos. 1406, 1412, 1415 and 1416, the land has been entered as "**Forest**" and the names of certain Ryots has been entered as enjoyers (encroachers).

3. With regard to the averments made in paragraphs 3 and 4 of the affidavit are denied as false. It is submitted that many SC/ST/BC people of Jangamrajupalli Village of B.Mattam Mandal (which is adjacent to Mydukur Mandal) have been displaced from their village due to formation of Brahmhasagar Reservoir. Many of the displaced SC/ST/BC people have lost their lands due to formation of Reservoir. As they are landless poor people and displaced people and as this land in the Survey No. 507 of Nandyalampet Village is vacant and fit for cultivation and it is very near to Nandyalampet Village and adjacent to the forest, these landless poor displaced persons and some other people from Mydukur Mandal are cultivating the lands in Survey No. 506/B of Nandyalampet Village since long back and they are raising crops every year for the last 20 years. Hence, to facilitate these land less poor people with assignments, the then District Collector, on the request of the Revenue Divisional Officer, Jammalamadugu has issued instructions dated 30.12.2004 to submit de-reservation proposals along with the details of the land identified for compensatory afforestation for onward submission to the Government through the Principal Chief Conservator of Forest, Andhra Pradesh for further course of action and in the meanwhile, permitted the Revenue Divisional Officer, Jammalamadugu to issue conditional provisional patta to the eligible

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persons by following due process of law. Accordingly, the then Tahsildar, Mydukur issued temporary Dara Kastu (DKT) land Pattas basing on the eligibility of the beneficiaries for the land less poor persons who are depending on agriculture and the same are purely temporary DKT Pattas and they are in possession and enjoyment of the same and cultivating since so many years. Hence, the allegations made by the petitioner are totally false and imaginary and not substantiated.

4. With regard to the averments made in paragraphs 5 to 11 of the affidavit are denied as false. It is submitted that the lands in Survey No.506/B Extent 38.94 acres and Survey No.507 with an extent of 267.56 acres (Total Extent of 306.50 acres) of Nandyalampet Village, Mydukur Mandal is "Forest" and not Reserve Forest lands as per the RSR of the Village. But mistakenly these lands were noted as "Reserved Forests" in web land Adangal. It will be rectified as per the procedure and approval of the competent authorities at the earliest, as necessary instructions were already issued to the Tahsildar, Mydukur accordingly. The Forest Officials also agreed that the same was not notified as Reserve Forest. The Revenue Officials gave only temporary DKT pattas with an intention that the land less and poor cultivation should not suffer being poor as they are in possession and enjoyment of the same since long time by raising seasonal rain fed crops. In further course of action, the then Revenue Divisional Officer, Jammalamadugu also made request on 31.03.2012 to accord permission for eventual assignment to the land less eligible persons under Dharakast Rules as on grounds of sivaijama cultivation going on since long time and RSR shows the said land as "Forest" only and not "Reserve Forest". Correspondence was made by this office to the Principal Chief Conservation of Forest, Hyderabad in Ref.No.E6/3277/2010, dated 31.03.2012 for change of classification of land for grant of eventual assignment to the landless poor for their livelihood. In this regard, the Principal Chief

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Conservator of Forest, Hyderabad in RC.No.15116/2012-J1, dated 10.05.2012 has clarified not to change the classification of the subject lands that the classification of any land recorded as "Forest" in Revenue Records cannot be changed as it amounts to violation of Forest Conservation Act, 1980 and the Hon'ble Supreme Court Orders in Godhavarman Case. Hence, the then District Collector vide Ref. No. E6/3277/2010, dated 31.07.2012 requested the Revenue Divisional Officer, Jammalamadugu to identify alternative land in Mydukur area in consultation with the Divisional Forest Officer, Proddatur to allot the land to the Forest Department under compensatory afforestation and submit proposals for taking further action. The Tahsildar, Mydukur is under the said process for identification of alternate land.

5. It is submitted that as seen from the entire narration in the case, it is relevant to submit that though the land in Survey No. 506/B with an extent of 38.94 acres and Survey No. 507 with an extent of 267.56 acres of Nandyalampet Village of Mydukur Mandal is not Reserve forest area, but recorded as "Forest", being cultivated since long time by the SC/ST/BC land less poor and displaced persons and, in the year 2004 temporary DKT Pattas were issued to Sivaijamadars. The Forest Officials have conducted joint inspection of the said land on 07.08.2021 along with the Revenue Officials and also accepted that the said land is not notified as Forest area. Compensatory afforestation proposals are also in progress. It is submitted that detailed report and proposals will be submitted to the Government requesting for permission to grant DKT Pattas to the eligible Sivaijamadars in the above land and if necessary allotting alternate land to grow forest trees in lieu of the above land duly following Compensatory afforestation rules. The subject lands are recorded as "Forest" in RSR, which is basic record to determine the classification of the land and the Petitioner's claim basing upon the wrong entry in online Revenue

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Record (Webland Adangal) that the subject land is Reserve Forest, which is not considerable under law as per revenue and forest records. The Forest Department also accepted that the subject lands are not notified as Reserve Forest. There are no violation of any environmental laws and norms as stated by the Petitioner.

6. In the circumstances and facts submitted above the allegations made by the petitioner are baseless and without any proof of evidence. The grounds and the allegations mentioned in the affidavit are entirely controversial and far away from reality. The petition is devoid of merits and cannot be sustained in law.

7. It is submitted that this respondent craves leave of this Hon'ble Tribunal to raise additional counter in the course of proceedings, if required.

In the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to dismiss the above Original Application No.195 of the 2020 and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice.

  
DEPONENT  
DISTRICT COLLECTOR  
Y.S.R. Dist.

Solemnly affirmed at YSR Kadapa District  
Andhra Pradesh on this the 26th day  
of October, 2021 and signed his name  
in my presence

**BEFORE ME**

  
**ADVOCATE,**  
YSR Kadapa District  
**M. NAGI REDDY,**  
B.Com., B.L.,  
Govt. Pleader  
District Courts, KADAPA.

**VERIFICATION**

I, Vijay Rama Raju S/o Jayakrishna Vara Prasada Raju, age 36 years, Occ. District Collector, YSR Kadapa District, do hereby declare that what is stated in the foregoing paragraphs are true and correct to the best of my knowledge belief and information.

Hence, verified on this the **26th** day of October, 2021.

  
DEPARTMENT  
**DISTRICT COLLECTOR**  
**Y.S.R. Dist.**



ANNEXURE - I

Re-Survey and Re-Settlement Register of the Village of ...  
ఆంధ్ర ప్రదేశ్ ప్రభుత్వం తాలూకా, నెం. 21/1, నంద్యాల జిల్లా

1	2	3	4	5	6	7	8		9	10		11		12	13
							Dry.	Wet.		Tar.	Rate per acre.	Rs.	A.		
486	...	480	G P	P P	...	...	...	...	...	...	...	...	...	...	53
487	...	487	B I	D P	...	...	7-2	...	10	0	8	...	...	...	53
488	...	488	G P	D P	...	...	7-2	...	10	0	8	...	...	...	98
489	...	489	G P	D P	...	...	7-2	...	10	0	8	...	...	...	48
490	...	490 A, B	G P	D P	...	...	7-2	...	10	0	8	...	...	...	14
491	...	491	G P	D P	...	...	8-2	...	11	0	4	...	...	...	8
492	...	492	G P	D P	...	...	8-2	...	11	0	4	...	...	...	9
493	...	493	G P	D P	...	...	8-2	...	11	0	4	...	...	...	8
494	...	494	I P	D P	...	...	8-2	...	11	0	4	...	...	...	11
495	...	495	G P	D P	...	...	8-2	...	11	0	4	...	...	...	59
496	...	496	I P	D P	...	...	8-2	...	11	0	4	...	...	...	23
497	...	497	G P	D P	...	...	8-2	...	11	0	4	...	...	...	12
498	...	498	G P	D P	...	...	8-2	...	11	0	4	...	...	...	24
499	...	499	I P	D P	...	...	8-2	...	11	0	4	...	...	...	46
500	...	500	G P	D P	...	...	7-2	...	10	0	8	...	...	...	78
501	...	501	I P	D P	...	...	8-2	...	11	0	4	...	...	...	24
502	...	502	G P	D P	...	...	8-2	...	11	0	4	...	...	...	23
503	...	503, 503/1	G P	P P	...	...	...	...	...	...	...	...	...	...	50
504	...	504	G P	D P	...	...	8-2	...	11	0	4	...	...	...	40
505	...	505	G P	D P	...	...	8-2	...	11	0	4	...	...	...	53
506	...	506	G P	P P	...	...	...	...	...	...	...	...	...	...	58
506 A	...	506	G P	P P	...	...	...	...	...	...	...	...	...	...	94
506 B	...	506	G P	P P	...	...	...	...	...	...	...	...	...	...	94
507	...	507	G P	P P	...	...	...	...	...	...	...	...	...	...	54
508	...	508	G P	D P	...	...	8-2	...	11	0	4	...	...	...	72
509	...	509	G P	D P	...	...	8-2	...	11	0	4	...	...	...	56

...yalampeta, No. 21/1, Proddatur Taluk, Cuddapah District.

...యకర-కి శేరిలింగంపల్లి మండలం లోని రెవెన్యూ గ్రామం.

Cent. ము.	Assessment. రూ.		Name of Pattadar or Inamdar or the Manager of the Institution to which the land belongs.	Remarks
Centa. శేరిలింగంపల్లి	Rs. రూ.	Annas. అణకలు	పట్టాదారు లేక ఇనాందారుని పేరు లేక ఖామి, తెలియకుండు సమాజముయొక్క పా నేజరు పేరు.	అంశాలు.
14	15	16	16	17
23	...	...	.....	Road. రోడ్.
33	3	3	617 Varadayapalle Kadirigadu and 4 others. • వరదాయపల్లె కదిరిగాడు యొక్క 4 మంది.	
98	1	0	.....	
48	1	12	.....	
14	1	9	.....	
8	1	8	.....	
3	0	12	195 Chinreddi Garudnyya. చిక్కరెడ్డి గరుడయ్య.	
81	1	15	.....	
11	0	12	..... Potter. కమ్మర.	
59	2	2	.....	
23	0	13	..... Washerman. చాకల.	
12	1	5	.....	
24	0	13	.....	
46	0	14	2647 Rayineni Rosigadu. రాయినేని రోశిగాడు.	Temple service. దేవస్థాన సేవ.
78	1	6	.....	
24	1	5	..... Cobbler. పాదక.	
23	1	13	234 Mndumala Laahmireddigari Balayya. మందుమాల లాశ్మిరెడ్డిగారి బాలయ్య.	
50	...	...	.....	Forest. అడవి.
40	0	14	.....	
93	2	4	.....	
58	...	...	.....	Forest. అడవి.
94	...	...	.....	do సక
56	...	...	.....	do సక
72	4	11	.....	
56	0	14	.....	

• See detailed list. పట్టికను చూడండి.

## REVENUE DEPARTMENT

From  
Sri G. Venkata Subbaiah, B.Com.,  
Mandal Revenue Officer,  
Mydukur.

To  
The District Collector,  
Cuddapah.

Ref.C/206/04, Dated.01-10-2004.

Sir,

Sub:- Assignment - Mydukur Mandal - Nandyalampet (V) - S.No.507 extent Acs.246-80 cents - Representation of 114 displaced families of Jangamrajupalli of B. Mattam Mandal for grant of assignment of DKT land - Report - Submitted.

Ref:- This office Ref.C/206/04 dated 13-08-2004.

2.Representation of the displaced families of Jangamrajupalli of B. Mattam Mandal received with Cuddapah Collector's N. Dis.G.B.H7/373/04, dated 27-09-2004.

@@@

I invite kind attention to the reference 2<sup>nd</sup> cited wherein the District Collector, Cuddapah while communicating the representation of the displaced families of Jangamrajupalli of B. Mattam Mandal in the reference cited has directed me with marginal remarks "To arrange for issue of land subject to eligibility to the 114 families".

In this connection I submit that the land in S.No.507 extent Acs.246-80 cents of land classified as Forest poramboke which is vested with Revenue Department is available in Nandyalampet (V) of Mydukur Mandal. The survey number is a large block and got sub-divided and scrutinised by the Assistant Director of Survey and Land Records, Cuddapah. The land can be made fit for cultivation with ease. I have submitted transfer proposals to the District Collector, Cuddapah through the Revenue Divisional Officer, Jammalamadugu in the reference 1<sup>st</sup> cited for its transfer from Forest poramboke to Assessed waste for eventual assignment to landless poor.

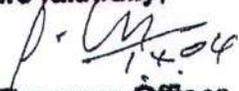
In this connection, I submit that I have inspected the land along with Panchayat Secretary, Nandyalampet, Additional Revenue Inspector and Mandal Surveyor, Mydukur. I submit that certain families have encroached and cultivating the land and certain families residing near the land have made the land fit for cultivation by clearing stones and thorny bushes. I also submit that some military

personnel and Ex-military personnel have applied for assignment of land in this survey number. The details are furnished here below:

1. 9 families are cultivating 19-00 acres of land by raising Red-gram crop.
2. 13 families of Kotha Vibharapuram residing near the land cleared thorny bushes and stones and made the land fit for cultivation to an extent of 20-00 acres.
3. 40 displaced S.C. families of Jangamrajupalli of B. Mattam Mandal who have already settled 1 year back near this forest land in Nandyalampet (V) have applied for assignment of land in this survey number.
4. 10 Military service personnel have applied for assignment of land in the above survey number.
5. 114 displaced families of Jangamrajupalli of B. Mattam Mandal (petitioners) have applied for assignment of land in this S.No.

I have sent the list of 114 displaced families of Jangamrajupalli (V) to the Mandal Revenue Officer, B. Mattam for re-verification and report the genuine eligible families as most of the families said to have been settled at Badvel and other places. Soon after receipt of genuine eligible families list from Mandal Revenue Officer, B. Mattam and after transfer from Forest poramboke to Assessed Waste I will take action to assign the land to the eligible families.

Yours faithfully,

  
Mandal Revenue Officer,  
Mydukur.

Copy submitted to the Revenue Divisional Officer, Jammalamadugu for favour of information.

LIST OF BENEFICIARIES WHO HAVE ALLOTTED LAND IN NANDYALAMPET VILLAGE,  
MYDUKUR MANDAL IN S.No. 506 AND 507 (REVENUE FOREST LAND)

Sl. No.	Name of the allottee	Address	S.No.	Extent
1	2	3	4	5
1	Korigem Narayanamma W/o Ramasubbaiah,	Jangamrajupalli, B. Mattam Mandal	2229/2	1.50
2	Kaluvapalle Lakshumma W/o Guraiah	"	2227/3	1.50
3	Korigem Bala Venkatamma W/o Chinna Ankaiah	"	2212/4	1.36
4	Korigem Obulamma W/o Chinna Thimmaiah	"	2247/5	1.50
5	Sunkara Narayanamma W/o Jayanna	"	2246/2	1.50
6	Korigem Lakshumma W/o Narayana	"	2235/3	1.50
7	Gudem Prabhavathi W/o Samuel	"	2235/4	1.50
8	Kaluvapalle Santekka W/o Sriramulu	"	2221/2	1.50
9	Korigem Subbamma W/o Chinna Thimmaiah	"	2233/1	1.50
10	Korigem Venkata Lakshumma W/o Thimmulaiah	"	2214/1	1.50
11	Korigem Venkatamma W/o Rajarao	"	2247/3	1.50
12	Korigem Balanagamma W/o Nasaiah	"	2247/4	1.50
13	Korigem Venkatamma W/o Gundaiah	"	2234/2	1.50
14	Korigem Chinnakka W/o Bojjaiah	"	2214/2	1.50
15	Korigem Kumari W/o Narayana	"	2214/3	1.50
16	Bugganapalle Lakshumma W/o Subbaiah	"	2223/4	1.50
17	Chejerla Pedda Thummulamma W/o Gangulaiah	"	2224/2	1.50
18	Chejerla Thimmulamma W/o Pedda Yallaiah	"	2224/4	1.50
19	Chejerla Nagamma W/o Mathaiah	"	2225/2	1.50
20	Korigem Anthonamma W/o Polaiiah	"	2234/1	1.50
21	Chejerla Subbamma W/o Chinna Guraiah	"	2225/1	1.50
22	Korigem Yallamma W/o Pedda Ankaiah	"	2225/4	1.53
23	Kotakonda Gangadevi W/o Sivaiah	"	2225/3	1.50
24	Mulapaku Nirmala W/o Obaiah	"	2227/2	1.50
25	Korigem Chinnakka W/o Rajaiah	"	2221/3	1.50
26	Korigem Balaobulamma W/o Subbarayudu	"	2227/1	1.50
27	Korigem Chinna Yallamma W/o Sriramulu	"	2226/2	1.50

1	2	3	4	5
28	Korigem Pullamma W/o Ramasubbaiah	Jangamrajupalli, B. Mattam Mandal	2226/3	1.50
29	Kotakonda Pedda Obulamma W/o Narayana	"	2226/1 2217/4	1.50
30	Korigem Venkatamma W/o Narasaiah	"	2233/1	1.50
31	Korigem Venkatamma W/o Subbaiah	"	2234/3	1.50
32	Korigem Mariyamma W/o Ramaiah	"	2226/4	1.50
33	Korigem Sarala W/o Prasad	"	2237/4	1.50
34	Korigem Mariyarojamma W/o Chinna Ramaiah	"	2237/5	1.50
35	Korigem Kalavathi W/o Chinna Thimmaiah	"	2237/6	1.50
36	Chejerla lakshumma W/o Pedda Guruvaiah	"	2237/2	1.50
37	Korigem Jayamma W/o Subbarayudu	"	2233/2	1.50
38	Korigem Jayamma W/o Thimmaiah	"	2235/5	1.50
39	Korigem Obulamma W/o Chinna Thimmaiah	"	2235/4	1.50
40	Korigem Marhamma W/o Subarayudu	"	2246/3	1.50
41	Korigem Bujamma W/o Sriramulu	"	2245/3	1.50
42	Korigem Shanthamma W/o Gundaiah	"	2229/3	1.38
43	Kalavapalli Ramalakshumma W/o Ramudu	"	2223/2	1.50
44	Korigem Atchamma W/o Subbaiah	"	2246/4	1.50
45	Korigem Lakshmidivi W/o Ramasubbaiah	"	2245/1	1.50
46	Korigem Rajamma W/o Nagamaiah	"	2247/2	1.50
47	Korigem Ashirvadamma W/o Chinnappa	Thuvvapalli Koodali, Mydukur Mandal	2247/1	1.50
48	Korigem Jayamma W/o Mohan	"	2223/1	1.50
49	Korigem Venkatamma W/o Alexander	"	2236/5	1.50
50	Podili Jayamma W/o Yesaiah	"	2242/4	1.50
51	Nallapogu Chinnakka W/o Rosaiah	"	2242/5	1.50
52	Korigem Venkatamma W/o Rayappa	"	2241/1	1.50
53	Kaluvapalli Mariyamma W/o Gangaiah	"	2241/2	1.50
54	Korigem Marthamma W/o Ramaiah	"	2241/4 2247/4	1.50
55	Korigem Lakshmidivi W/o Santodu	"	506B	1.50
56	Mundlapati Nagamma W/o Thirupalaiah	"	506B	1.50

1	2	3	4	5
57	Korigem Chinnakka W/o Balaswamy	"	506B	1.50
58	Korigem Gangamma W/o Daveedu	Thuvvapalli Koodali, Mydukur Mandal	506B	1.50
59	Korigem Ankamma W/o Lakshumaiah	"	506B	1.50
60	Korigem Sugunamma W/o Raghuram	"	506B	1.50
61	Korigem Varamma W/o Sriramulu	"	506B	1.50
62	Korigem Ankamma W/o Chinna Venkataiah	"	506B	1.50
63	Bandagalla Lakshumma W/o Veeraiah	"	506B	1.50
64	Jonnnavaram Polamma W/o Obaiah	"	506B	1.50
65	Korigem Venkatamma W/o Francis	"	506B	1.50
66	Korigem Yallamma W/o Vasantha	"	506B	1.50
67	Korigem Eswaramma W/o Prasad	"	506B	1.50
68	Korigem Lakshumma W/o Ankaiah	"	506B	1.50
69	Korigem Jayamma W/o Balaswamy	"	506B	1.50
70	Korigem Mary W/o Thimaiah	"	506B	1.50
71	Korigem Kumari W/o Polaiah	"	506B	1.50
72	Korigem Jayamma W/o Thimmaiah	"	506B	1.50
73	Korigem Ramanamma W/o Polaiah	"	506B	1.50
74	Annaluru Jyothi W/o Chendrayudu	Sivapura, Mydukur Mandal	506B	1.50
75	Annaluru Subbalakshumma W/o Lakshumaiah	"	506B	1.50
76	Annaluru Triveni W/o Chenna Kesavaiah	"	506B	1.50
77	Sigamala Chenna Krishnamma W/o Raju	"	506B	1.50
78	Nakkala Chenna Subbamma W/o Subbarayudu	"	506B	1.50
79	Ramireddipalle Lakshumma W/o Subbanna	Jandlavaram, Mydukur Mandal	507/1	1.50
80	Ramireddipalle Seshamma W/o Subbarayudu	"	507/2	1.50
81	Cheppali Lakshmi Devi W/o Chendrayudu	"	506B	1.50
82	Cheppali Kumari W/o Nadipanna	"	506B	1.50
83	Cheppali Bhagyamma W/o Chinnanna	"	506B	1.50
84	Sambaturu Sikhamani W/o Chennaiah	"	506B	1.50
85	<del>Belaganur Sureshamma W/o Venkata Subbanna</del>	<del>Rathapalem, Mydukur Mandal</del>	<del>506B</del>	<del>1.50</del>

	2	3	4	5
86	Golla Nalacchimaiahgari Subbamma W/o Subbarayudu	"	2212/3	1.50
87	Chittiboina Radhamma W/o Pedda Subbarayudu	"	2212/2	1.50
<del>88</del>	<del>Balagani Bharathi W/o Chandraiah</del>	<del>Pathapalem, Mydukur Mandal</del>	<del>2215/2</del>	<del>1.50</del>
89	Balagani Narayanamma W/o Veeraiah	"	2215/5	2.02
90	Mule Subbamma W/o Veerabhadradrudu	"	2214/4 2215/1	1.12 0.17
91	Chittiboina Obulamma W/o Subbarayudu	"	2211/4	1.16
92	Karnati Hymavathi W/o Krishna Reddy	"	2215/2	1.50
93	Chemikala Arunasri W/o Venkata Krishnareddy	"	2215/3	1.50
94	Thummaia Vijayalakshmi W/o Nagamallareddy	"	2215/4	1.50
95	Motakatla Shanthakumari W/o Pedda Obanna	"	2210/2	1.50
96	Kotakatla Velagamma W/o Chinna Obanna	"	2210/1	1.50
97	Arla Subhadramma W/o Gangaiah	"	2210/3	1.50
98	Kolliboina Gangamma W/o Subbarayudyu	"	2211/3	1.50
99	Dasari Vijayalakshamma W/o Venkatesu	"	2210/4 2211/1	0.44 1.11
100	Arla Subbamma W/o Chennaiah	"	2211	1.50
101	Bhupathi Lakshmididevi W/o Narasimhulu	Sainathapuram, Mydukur Mandal	2238/1	1.50
102	Galithotti Divya Vani W/o Venkateswarlu	"	2238/2	1.50
103	Galithotti Subbamma W/o Venkataiah	"	2238/3	1.50
104	Sannam Venkata Subbamma W/o Brahmaiah	"	2238/4	1.50
105	Vedururu Venkata Subbamma W/o Bagabhushanam	Mydukur	507/3	1.50
106	Vedururu Venkata Lakshamma W/o Venkata Subbaiah	"	2183	1.50
107	Vedururu Ramakka W/o Nagaiah	"	2183	1.50
108	Bompem Chinnakka W/o Ramasubbaiah	Kotha Vibharapuram, Mydukur Mandal	2183	1.50
109	Mulapaku Ammanni W/o Obaiah	"	2183	1.50
110	Yarrachenugandla Ranemma W/o Chendrayudu	"	2183	1.50
111	Palem Sujatha W/o Venkata Ramana	"	2183	1.50
112	Akula Obualamma W/o Obulesu	"	2183	1.50
113	Mallugalla Yallamma W/o Chennaiah	"	2183	1.50

	2	3	4	5
114	Cheppali Chennamma W/o Venkata Ramaiah		2183	1.50
115	Bompem Ramanjaneyamma W/o Jayaramudu		2183	1.50
116	Ummadigandla Venkata Subbamma W/o Obulapathi		2183	1.50
117	Ummadigandla Renuka W/o Uttara Kumar	Kotha Vibharapuram, Mydukur Mandal	2183	1.50
118	Ummadigandla Neelavathi W/o Pullaiah		2183	1.50
119	Ummadigandla Obulamma W/o Naganna		2183	1.50
120	Korigem Obulamma W/o Narayana	G.V. Satram, Mydukur Mandal	2213/4 2212/1	0.38 1.12
121	Bairi Subbamma W/o Venkataiah	"	2213/1	1.50
122	Korigem Peddakka W/o Raju	"	2213/2	1.50
123	Korigem Swarna W/o Ramakrishna	"	2213/3	1.50
124	Galipothula Shanthakumari W/o Benni	Lokayapalli, Mydukur Mandal	2231/1 2232/4	0.65 0.65
125	Katari Siddamma W/o Mathaiah	"	2229/2	1.50
126	Illuri Meramma W/o Pedda Venkatesu	Gandhi Nagar, Mydukur	2220/1	1.50
127	Illuri Saraswati W/o Chinna Venkatesu	"	2220/2	1.50
128	Kalluri Subbalakshamma W/o Ramasubbareddy	N. Kothapalli	2220/3	1.50
129	Kuraku Saraswathi W/o Srinivasulu	Jangamrajupalli, B. Mattam Mandal	2228/3	1.50
130	Kuraku Guramma W/o Pedda Venkataiah	"	2228/4 2229/1	1.37 0.13
131	Kuraku Krishnamma W/o Chinna Venkataiah	"	2228/2	1.50
132	Majjari Obulamma W/o Thirupelaiah	"	2222/1	1.50
133	Kadapa Lakshmidevi W/o Jayaraju	Varadayapalli, Mydukur Mandal	2217/2	1.50
134	Majjari Polamma W/o Ramakrishnaiah	Jangamrajupalli, B. Mattam Mandal	2222/2	1.50
135	Nagularapu Subbamma W/o Kadiraiah	Varadayapalli, Mydukur Mandal	2217/3 2217/4	1.5 0.86
136	Kadapa Gangamma W/o Jojappa	Varadayapalli, Mydukur Mandal	2221/2	1.50
137	Kaluvapalli Ramadevi W/o Pullaiah	Thuvvapalli, Mydukur Mandal	2238/1	1.50
138	Chinnapapagandla Puallamma W/o Raju	Thuvvapalli	2238/2	1.50
139	Shevuru Ankamma W/o Ankaiah	Nandyalampet	2220/4	1.50
140	Alluru Kamakshamma W/o Subbaiah	Nandyalampet	2219/5 2220/5	0.80 1.00
141	Mallika Ramanamma W/o Penchalaiah	"	2221/5 2228/1	0.77 0.73

	2	3	4	5
142	Kadapa Ramadevi W/o Ramudu	"	2218/2	1.54
143	Kadapa Amaravathi W/o Raghuram	"	2221/3	1.50
144	Kadapa Santi Obulamma W/o Abraham	"	2221/4	1.50
145	Kadapa Gangadevi W/o Narasimhulu	Nandyalampet	2221/5 2228/1	0.77 0.73
146	Ubbarapu Aleeshama W/o John	Lokayapalli, Mydukur Mandal	2229/3	1.50
147	Ubbarapu Jaslin W/o Prasad	"	2229/4 2231/1	1.13 0.38
148	Galipothula Mery W/o Prakasham	"	2231/2	1.50
149	Lanka Bhagyamma W/o Pushparaju	"	2231/3	1.50
150	Kadapa Ramakka W/o Prabhakar	"	2217/1	1.43
151	Illuru Shanthamma W/o Mekalaiah	Gandhi Nagar, Mydukur	2230/2	1.50
152	Kinnera Tellakka W/o Samuel	"	2230/3	1.50
153	Illuru Jayamma W/o Venkatesu	"	2230/4	1.50
154	Posinapogu Jayamma W/o Yesob	"	2232/2	1.50
155	Nagularapu Indiramma W/o Danam	Lokayapalli, Mydukur Mandal	2243/2 2243/3	1.50
156	Nagularapu Krupamma W/o Babu	"	2244/2	1.50
157	Moorathoti Lalithamma W/o Devaraju	"	2245/2	1.50
158	Yarikala Ranemma W/o Raja	"	2245/4	1.50
159	Mydukur Nagarathamma W/o Mohan	G.V. Satram, Mydukur Mandal	22245/4	1.50
160	Jestadi Prabhavathi W/o Abraham	"	2232/3	1.50
161	Jestadi Lakshmididevi W/o Santhaiah	"	2243/1	1.50
162	Jestadi Kumari W/o Ramanna	"	2244/3	1.50
163	Jestadi Shanthakumari W/o Ananda Rao	"	2236/1	1.50
164	Mundlapati Sunitha W/o Ravi	Thuvvapalli Koodali, Mydukur Mandal	2243/1	1.50
165	Nagularapu Lyjamma W/o Yesob	Lokayapalli, Mydukur Mandal	2236/1	1.50
166	Pullalacheruvu Subbaiah S/o Subbaiah	N. Kothapalli, Mydukur Mandal	2236/2	1.50
167	Nadendla Hussainamma W/o Hussain	Sriram Nagar, Mydukur Mandal	2216/1	1.50
168	Nadendla Dastagiramma W/o Siva	"	2216/2	1.50
169	Pathuru Lakshamma W/o Ramasubbaiah	"	2216/4	1.50
170	Pathuru Gangadevi W/o Gurappa	G.V. Satram, Mydukur Mandal	2216/3 2216/7	0.91 0.59
171	Kadapa Mallamma W/o Balaswamy	Varadayapalli, Mydukur Mandal	2216/6	1.50

	2	3	4	5
172	Ubbarapu Hymavathi W/o Shyam Babu	Lokayapalli, Mydukur Mandal	2218/1	1.50
173	Vendikatla Dastagiramma W/o Hasan	Thuvvapalli Koodali, Mydukur Mandal	2239/1	1.50
174	Vendikatla Khadarbee W/o Chote sab	"	2239/2	1.50
175	Guddelugalla Lakshmidivi W/o Bala Venkataiah	Thuvvapalli Koodali, Mydukur Mandal	2239/3	1.50
176	Balagalla Venkata Subbamma W/o Sanna	"	2236/1	1.50
177	Balagalla Veerakka W/o Bala Venkataiah	"	2236/2	1.50
178	Nagularapu Shobha Rani W/o David	Lokayapalli, Mydukur Mandal	2236/3	1.50
179	Nagularapu Jyothi W/o Prasad	"	2236/4	1.50
			Total	<b>269.23</b>

*f. G. y.*  
200805  
Mandal Revenue Officer,  
Mydukur.

ANNEXURE - III

REVENUE DEPARTMENT

From  
Sri Jayesh Ranjan, I.A.S.,  
District Collector,  
Cuddapah

To  
The Revenue Divisional Officer,  
Jammalamadugu.

Ref:- E6/3376/2004 dated <sup>30</sup>-12-2004

Sub:- **FOREST LAND** - Cuddapah District - Mydukur Mandal - Nandyalampet village - S.No. 507 extent 246-80 acres classified as Forest Poramboke - Proposals for change of classification from Forest Poramboke to Assessed Waste for grant of assignment to the landless poor persons - De-reservation proposals - called for regarding.

Ref:- Your reference A/1161/2004 dated 27-11-2004 of Revenue Divisional Officer, Jammalamadugu.

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I invite your attention to the reference cited in which you have submitted the proposals for change of classification of the land in S.No. 507 extent 246-80 acres of Nandyalampet village of Mydukur Mandal from Forest Poramboke to Assessed Waste for grant of assignment to the landless poor persons.

6656  
31/12/04

DESPATCHED  
Despatching Assst

In this connection I am inform you that the land is classified as Forest Poramboke and it is objectionable for grant of assignment under the provisions of the Forest Conservation Act, 1980. As per Forest Conservation Act all proposals for diversion of Forest lands to any non-forest purpose, even if the area is privately owned, would require the prior approval of the Central Government on the following particulars.

- i) Purpose for which the forest land is required to be used
- ii) Extent of forest land
- iii) Status of forest land ( i.e., whether reserved forest or any other class of forests)
- iv) Whether the forest land forms part of any national park, wildlife sanctuary biosphere reserve or forms part of the habitat of any endangered or threatened species of "flora and fauna"
- iv) Whether no alternative alignment is possible to avoid or minimize use of forest land and whether the required are is the minimum needed for the purpose ? A certificate in this regard furnished by the concerned Divisional Forest Officer after an inspection of the spot must be submitted along with proposal

I therefore, request you to inspect the land jointly with Divisional Forest Officer, Proddatur and submit the de-reservation proposals along with the details of the identified for compensatory <sup>afforestation</sup> ~~afforestation~~ so as to enable this office to submit de-reservation proposals to Government through the Principal Chief Conservator Forests, A.P. Hyderabad. In the meanwhile you are permitted to issue conditional provisional patta to the eligible beneficiaries, *after following due process of law.*

*by*  
*28/12/04*

*by*  
*28/12/04.*  
*OS(E)*

Yours faithfully,  
*h*  
*23/12*  
%  
for Collector.

Copy to the Mandal Revenue Officer, Mydukur for taking necessary action

Copy to the Divisional Forest Officer, Proddatur for information and necessary action.

Revenue Department

FROM  
SRI K. VENKATA RAMANA REDDY, M.A., M.E.D., H.D.C.M.,  
REVENUE DIVISIONAL OFFICER,  
JAMMALAMADUGU.

To  
THE PRINCIPAL CHIEF CONSERVATOR OF FOREST,  
ARANYA BHAVAN  
OPP. RESERVE BANK OF INDIA,  
NEAR: RAVINDRA BHARATHI,  
HYDERABAD (AP).

//Through the District Collector, Kadapa//

Ref.No. G/2334/2011, Dated: 08.02.2012.

Sir,

Sub:- Forest lands - Kadapa District - Jammalamadugu Division - Mydukur Mandal - Nandyalampet Village - S.No:506/B & 507, Extent:38.94 acres & 267.56 acres classified as "Forest" - Certain clarification requested for change of classification of land "Forest" to "Assessed Waste Dry" for eventual assignment to land less poor persons in 6<sup>th</sup> Phase of land distribution programme - Request - Regarding.

- Ref:-
1. Tahsildar, Mydukur Ref.No:A/164/2010, dt:30.10.2010.
  2. Revenue Divisional Officer, Jammalamadugu Ref.No:A/1998/2010, dt:07.12.2010.
  3. Collector, Kadapa Ref.No:E6/3277/2010, dt:10.02.2011 & 18.10.2011.
  4. Divisional Forest Officer(WL), Proddatur RC.No:2542/1992-P8, dt:06.02.2012.

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I invite kind attention to the references cited.

In the reference 1<sup>st</sup> cited the Tahsildar, Mydukur has submitted proposals for transfer of classification of the lands from "Forest" to "Assessed Waste Dry" in S.No:506/B, Extent:38.94 acres and S.No:507, Extent:267.56 acres of Nandyalampet Village. On that the Collector, Kadapa was addressed for issue of necessary orders as the above lands are classified as "Forest" as per the R.S.R. of the Nandyalampet Village of Mydukur Mandal, Y.S.R. District. In response to the above communication the Collector, Kadapa has issued certain instructions for transfer of the land from "Forest" to Assessed waste dry. for eventual assignment to the land eligible less poor persons under Dharakast Rules.

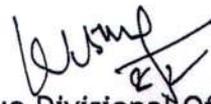
Further it is submitted that, the Divisional Forest Officer (WL) Proddatur has informed vide reference 4<sup>th</sup> cited that "Where ever the classification of land shown as "Forest" "Forest Poramboke" "Thope" "Panchayat Forest" etc in Revenue Records, that lands should not be assigned to any one without clearance from the Central Government. If any assignments or transfer of the above said lands are done, it violates the provisions of A.P. Forest Act, 1980" and interms of judgement issued by the Hon'ble Supreme Court of India in "GODAVARMAN'S CASE" (T.N.Godavaraman Thirumulkpad etc Vs. Union of India) (AIR 1997 SC 1228)

Under the light of facts noted above, it is submitted that the land in S.No:506/B, extent:38.94 acres and S.No:507, Extent:267.56 acres of Nandyalampet Village of Mydukur Mandal are adjacent to Reserve Forest. But it is fit for agriculture and Sivajama cultivation is going on for a long time. There are so many SC/ST/BC people who are land less are eagerly waiting for assignment of land. Except this piece of land there no other land is available for assignment. If the land is not assigned, nearly 150 families loose there livelihood and they will be put hardships.

Under the circumstances explained above I request that necessary permission may kindly be accorded for issue of assignment pattas under Dharakast rules to the land less poor persons. I solicit necessary early orders in this matter.

- Encl:- 1. Copy of report of the Divisional Forest Officer (WL), Proddatur Ref.No:RC No:2542/1992-P8, dt:06.02.2012.  
2. Copy of Resettlement Register (RSR) of S.No:506/B & 507 of Nandyalampet Village, Mydukur Mandal, Kadapa District.

Yours faithfully,

  
Revenue Divisional Officer,  
Jammalamadugu.

  
Copy submitted to the Collector, Kadapa for favour of information.  
Copy to the Tahsildar, Mydukur for information.

REVENUE DEPARTMENT

From  
Sri V.Anil Kumar, I.A.S.,  
District Collector,  
Y.S.R.District,  
Kadapa.

To  
The Principal Chief Conservator of Forest,  
Aranya Bhavan,  
Opp. Reserve Bank of India,  
Near Ravindra Bharati,  
Hyderabad.

Ref.No.E6/3277/2010, Dated: 31/03/2012

Sir,

Sub:- Lands - Y.S.R.District - Jammalamadugu Division - Mydukur Mandal - Nandyalampet Village - S.No.506/B and 507 Extent 38.94 and 267.56 acres Classified as un reserved forest poramboke - Transfer of classification in AW for grant of eventual assignment to the land less poor - clarification sought for - Regarding.

- Ref:-
1. Ref.A/164/200 dated 30-10-2010 of the Tahsildar, Mydukur.
  2. This office Ref No. E6/3277/2010, Dated : 09-11-2010.
  3. The R.D.O., Jammalamadugu Ref No.A/1998/2010, Dated: 07-12-2010.
  4. This office Ref No. E6/3277/2010, Dated: 10-02-2011.
  5. The R.D.O., Jammalamadugu Ref No.A/2334/2011, Dated: 21-09-2011.
  6. This Office Ref.No.E6/3277/2010, Dated:18/10/2011.
  7. The R.D.O., Jammalamadugu Ref No.G/2334/2011, Dated: 08/02/2012.

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Kind attention is invited to the Subject and references cited,

In the reference 7<sup>th</sup> cited, the RDO., Jammalamadugu has submitted proposals for transfer of Classification of the lands from "Forest" to "Assessed Waste Dry" in S.No.506/B, extent 38.94 acres and S.No.507, extent 267.56 acres of Nandyalampet Village of Mydukur Mandal, stating that the above lands are adjacent to Reserve Forest and fit for cultivation and Sivajama Cultivation is going on for a long time. There are so many SC/ST/BC people who are land less poor are eagerly waiting for assignment of land. Expect this piece of land there is no other land available for assignment. If the land is not assigned, nearly 150 families loose their livelihood and they will be put hardship. Hence requested to accord necessary permission for eventual assignment to the land less eligible poor persons under Dharakast Rules.

Further the RDO, Jammalamadugu reported that the Divisional Forest Officer (WL), Proddutur has informed that "where ever the Classification of the land shown as "Forest" "Forest Poramboke" "Thope" "Panchayat Forest" etc in Revenue Records, that lands should not be assigned to any one without clearance from the central Government. If any assignments or transfer of the above said lands are done, it violates the Provisions of A.P.Forest Act 1980" and interms of the judgement issued by the Hon'ble Supreme Court of India in "GODAVARMAN'S CASE" (T.N.Godavaraman Thirumulkpad etc Vs. Union of India) (AIR 1997 SC 1228)

Under the light of the facts noted above, the RDO., Jammalamadugu reported that the land in S.No.506/B, extent 38.94 acres and S.No.507, extent 267.56 acres of Nandyalampet Village of Mydukur Mandal are adjacent to Reserve Forest. But it is fit for agriculture and Sivajama Cultivation is going on for a long time. There are so many SC/ST/BC people who are land less are eagerly waiting for assignment of land. Expect this piece of land there is no other land available for assignment. If the land is not assigned, nearly 150 families loose their livelihood and they will be put hardships and hence requested to accord necessary permission for issue of assignment Pattas under Dharakast rules to the land less poor Persons.

In this Connection it is Submitted that on the request of the Tahsildar, Mydukur to accord necessary permission for submission of Transfer proposals from Forest Poramboke to Assessed Waste of the land in S.No.506/B, extent 38.94 and S.No.507, extent 267.56 acres of Nandyalampet Village of Mydukur Mandal, the RDO., Jammalamadugu has already been Permitted for change of classification from "Forest" to "Assessed Waste Dry" vide this office references 4<sup>th</sup> and 6<sup>th</sup> cited, for eventual grant of assignments to the eligible poor persons.

Now the Divisional Forest Officer, Proddutur has objected the RDO., Jammalamadugu that the classification of Revenue land shown as "Forest" "Forest Poramboke" "Thope" "Panchyat Tope" etc., in Revenue Records, should not be assigned any one with out clearance from the Central Government. If any assignments or transfer of the above said lands are done, it

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violates the Provisions of Forest Act 1980. Though the land in S.No.506/B, extent 38.94, and S.No.507 extent 267.56 acres of Nandyalampet Village of Mydukur Mandal is not Reserve Forest area, but recorded as "Forest". As per Forest Act 1980, no Forest land can be used for Non-forest purposes. But being cultivated since time immemorial even before introduction of Forest Conservation Act 1980, in the year 2004 pattas were given to some Sivajamadars and the RDO, Jammalamadugu has already been permitted to change the classification of the land.

In view of the above, I request to issue necessary instructions on transfer of the classification of the lands from "Forest" "Non Reserve Forest" to "Assessed Waste Dry" for eventual grant of assignments to the eligible land less poor persons, as the said land is fit for agriculture purpose and already some extent is under cultivation. The reports of the Revenue Divisional Officer, Jammalamadugu Tahsildar, Mydukur and the objection raised by the Divisional Forest Officer (WL), Proddutur along with the copies of the correspondence are submitted herewith for ready reference.

Yours faithfully,  
Sd /- V.Anil Kumar  
District Collector.

//t.c.b.o//

*Veeran*  
Superintendent

*Sd/-*  
02/04/12

Copy to the Revenue Divisional Officer, Jammalamadugu.

**GOVERNMENT OF ANDHRA PRADESH  
FOREST DEPARTMENT**

From:

**Sri Hitesh Malhotra, I.F.S.,**  
Pr. Chief Conservator of Forests  
(Head of Forest Force)  
Andhra Pradesh, Aranya Bhavan,  
Saifabad, Hyderabad.

To:

**The District Collector & Magistrate,**  
YSR District,  
Kadapa.

**Rc.No.15116/2012-J1, Dt:10.05.2012**

Lands - Y.S.R District - Jammalamadugu Division - Mydukur  
Mandal - Nandyalampet(V) - S.No.506/B and 507 Extent  
38.94 and 267.56 Acres classified as un reserved forest  
Poramboke - Transfer of classification in AW for grant of  
eventual assignment to the land less poor - Clarification  
issued - Reg.

Ref:- Dist. Coll. YSR Kadapa Rc.No.E6/3277/2010, dt.31.03.2012.

\* \* \*

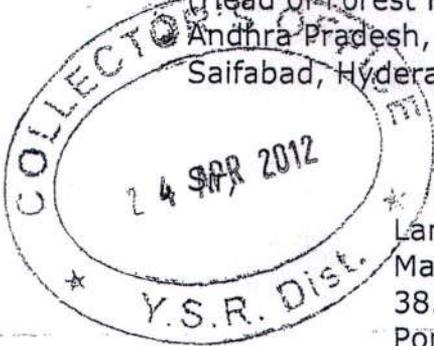
With reference to the above the District Collector, YSR Kadapa District is informed that, the classification of any land recorded as "**Forest**" in Revenue Records cannot be changed, as it amounts to violation of Forest (C) Act, 1980 and Hon'ble Supreme Court orders in Godavarman's case. It also amounts to **contempt of Hon'ble Supreme Court**. The District Administration will be squarely responsible for contempt of Hon'ble Supreme Court, if the classification of land is changed, instructions taking permission of Hon'ble Supreme Court explaining the reason.

Therefore, the District Collector, YSR Kadapa District is requested not to change the classification of lands from "**Forests**" to "**Assessed Waste Dry**" in S.No.506/B, 38.94 Acres and S.No.507, extent 267.56 Acres of Nandyalampet (V) of Mydukur (M) as the same will be a clear violation of Forest (C) Act, 1980 and Supreme Court orders in Godhavarman case.

Yours faithfully,  
Sd/- Hitesh Malhotra,  
Pr. Chief Conservator of Forests  
(Head of Forest Force)

True Copy //

(P. MANI VARMA)  
Gazetted Assistant (Technical)



Eb

*[Handwritten signature]*

*[Handwritten signature]*  
140512

REVENUE DEPARTMENT

From  
Sri V. Anil Kumar, I.A.S.,  
District Collector,  
YSR District,  
Kadapa.

To  
The Revenue Divisional Officer,  
Jammalamadugu.

Ref.No.E6/3277/2010, Dated: 31/07/2012

Sir,

Sub:- Lands - Y.S.R.District - Jammalamadugu Division - Mydukur Mandal - Nandyalampet Village - S.No.506/B and 507 Extent 38.94 and 267.56 acres Classified as un reserved forest poramboke - Transfer of classification in AW for grant of eventual assignment to the land less poor - Report called for - Regarding.

- Ref:-
1. Ref.A/164/200 dated 30-10-2010 of the Tahsildar, Mydukur.
  2. This office Ref No. E6/3277/2010, Dated : 09-11-2010.
  3. The R.D.O., Jammalamadugu Ref No.A/1998/2010, Dated: 07-12-2010.
  4. This office Ref No. E6/3277/2010, Dated: 10-02-2011.
  5. The R.D.O., Jammalamadugu Ref No.A/2334/2011, Dated: 21-09-2011.
  6. This Office Ref.No.E6/3277/2010, Dated:18/10/2011.
  7. The R.D.O., Jammalamadugu Ref No.G/2334/2011, Dated: 08/02/2012.
  8. This Office Ref.No.E6/3277/2010, Dated:31/03/2012 addressed to the PCCF, A.P., Hyderabad.
  9. Rc.No.15116/2012-J1, Dated:10/05/2012 of the Principal Chief Conservator of Forests, A.P., Hyderabad.

₹₹₹

I invite your attention to the reference cited.

In the reference 7<sup>th</sup> cited the RDO, Jammalamadugu, submitted proposals for transfer of classification of the lands from "Forest" to "Assessed Waste Dry" in S.No.506/B, extent 38.94 acres and S.No.507, extent 267.56 acres of Nandyalampet Village of Mydukur Mandal for eventual assignment to the land eligible landless poor persons under Dharakast Rules.

In this connection in the reference 9<sup>th</sup> cited, the Principal Chief Conservator of Forests, A.P., Hyderabad informed that the classification of any land recorded as "Forest" in Revenue Records cannot be changed, as it amounts to violation of Forest Conservation Act, 1980 and Hon'ble Supreme Court orders in Godavarans case. It also amounts to contempt of Hon'ble Supreme court. If the classification of the land is changed, instructions taking permission of Hon'ble Supreme Court explaining reason and requested to not to change the classification of the lands from "Forests" to "Assessed Waste Dry" in S.No.506/B, extent 38.94 acres and S.No.507, extent 267.56 acres of Nandyalampet Village of Mydukur Mandal.

In view of the above, if the DRO, pleases to agree, the RDO, Jammalamadugu may be requested to identify the alternate land in Mydukur Mandal in the consultation of the DFO, Proddutur to give the land to the forest department under Compensatory Afforestation and submit your report onward submission to the PCCF, Hyderabad for taking necessary action.

Yours faithfully,  
Sd/ - P.H.Hema Sagar,  
For Collector.

//t.c.b.o//

*U. G. Srinivas*  
01/08/08  
Superintendent

*Srinivas*  
01/08/08

Copy to the Divisional Forest Officer, Proddutur for information and necessary action.

Copy to the Tahsildar, Mydukur for information and take necessary action.

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE) AT CHENNAI

O. A. No. 195 of 2020 (SZ)

Between

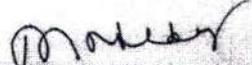
Sri Putta Sudhakar Yadav,  
Ex - TTD Board Chairman,  
Proddatur,  
Kadapa District.

... Applicant

AND

1. The Chief Secretary,  
State of Andhra Pradesh,  
Building #1, 1<sup>st</sup> Floor,  
Interim Government Complex  
AP Secretariat, Velagapudi,  
Guntur, Andhra Pradesh - 522503.
2. The Special Chief Secretary,  
EFS & T, Govt. of Andhra Pradesh,  
Aranya Bhavan, K. M. Munshi Road,  
Nagarampalem, Guntur - 522 004  
Andhra Pradesh.
3. The Prl. Chief Conservator of Forests  
(Head of Forest Force)  
State of Andhra Pradesh,  
Aranya Bhavan, K. M. Munshi Road,  
Nagarampalem, Guntur - 522 004  
Andhra Pradesh.
4. The Principal Secretary,  
Revenue Department  
State of Andhra Pradesh,  
AP Secretariat, Velagapudi,  
Guntur, Andhra Pradesh - 522503.
5. The District Collector,  
YSR District, Kadapa  
Andhra Pradesh - 516 001
6. The Divisional Forest Officer,  
Proddatur (WL) Division,  
Forest Complex, Yerraguntla Road,  
Proddatur, YSR Kadapa District - 516 360

  
ATTESTOR  
FOREST RANGE OFFICER  
PRODDATUR.

  
DEPONENT  
Divisional Forest Officer  
Proddatur (WL) Division

7. The Mandal Revenue Officer,  
Mydukur Mandal,  
Mydukur - Badvel Rd;  
S. Mydukur, Andhra Pradesh - 516 172

8. Union of India,  
Ministry of Environment and Forests (EF &CC),  
Indira Paryavaran Bhavan,  
Jorbagh Road, New Delhi - 110003

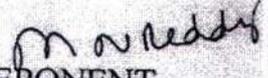
.... Respondents

**COUNTER AFFIDAVIT FILED BY 6<sup>TH</sup> RESPONDENT**

I, M. Nagarjuna Reddy, S/o M. Sessa Reddy, aged about 56 years, working as the Divisional Forest Officer, Proddatur (WL) Division, YSR Kadapa District, do hereby solemnly, affirm and sincerely state on oath as follows.

1. I submit that I am working as the Divisional Forest Officer, Proddatur (WL) Division, YSR Kadapa District and I am the 6<sup>th</sup> Respondent herein and as such I am well acquainted with the facts of the case and I am filing this counter affidavit. I have perused the affidavit filed by the petitioner and I deny all the allegations made therein except those that are specifically admitted hereunder.
2. I state that, the lands in Survey Nos. 506-B and 507 situated at Nadyalampet Village are classified as Forests as per RSR of Nandyalampet Village, Mydukur Mandal. As per adangal downloaded from Meebhoomi portal the above lands are shown as Reserve Forest. These are not notified forests. These survey numbers are not part of Reserve Forest in Nagasanipalli Beat of Proddatur Range, Proddatur (WL) Division and hence they are not under the direct control of Forest

  
ATTESTOR  
FOREST RANGE OFFICER  
PRODDATUR.

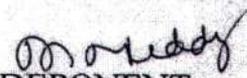
  
DEPONENT  
Divisional Forest Officer  
Proddatur (WL) Division

Department for its protection and conservation. (Enclosed copy of adangal downloaded from Meebhoomi portal and RSR for Sy. No. 506-B and 507 of Nandyalampet Village – Annexure – I & II)

*The term "Forest Land" mentioned in Section 2 of the Forest (Conservation) Act, 1980 (Annexure – III) refers to Reserved Forest, Protected Forest or any area recorded as forest in the Government Records. All proposals for diversion of such areas to any non-forest purpose, even if the area is privately owned, would require the prior approval of the Central Government.*

3. I state that, the lands in question are under the control of Revenue Department, which may have to initiate necessary remedial measures. These survey numbers are not part of Lankamala Reserve Forest or Lankamala Wildlife Sanctuary or Tiger Corridor.
  
4. I state that, the fact of encroachment into Government lands classified as Forests in survey Nos. 506-B and 507 of Nadyalampet Village, Mydukur Mandal is not known to the Forest Department. These lands are adjacent to Lankamalla Reserve Forest under section 16 of Madras Forest Act 1882 (Annexure – IV) and Machupalli Forest Block notified under section 4 of AP Forest Act 1967 (Annexure – V).

  
ATTESTOR  
FOREST RANGE OFFICER  
PRODDATUR.

  
DEPONENT  
Divisional Forest Officer  
Proddatur (WL) Division

5. I further state that, to determine whether the lands in survey No. 506-B, 507 of Nandyalampet Village, Mydukur Mandal are falling in any notified forests, then a joint survey by Forest, Revenue and Survey & Land Records is proposed to be taken up, if un-authorized persons are occupying Government lands action will be taken as per the appropriate laws applicable.

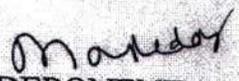
I therefore prayed that this Hon'ble Tribunal may be pleased to dismiss the above application as the same is devoid of merits and pass such other orders as deemed fit in the interest of justice.

Solemnly affirmed at AP on  
this 16<sup>th</sup> day of November 2020  
and signed here in my presence.

Before me



ATTESTOR  
FOREST RANGE OFFICER  
PRODDATUR.

  
DEPONENT  
Divisional Forest Officer  
Proddatur (WL) Division

**VERIFICATION**

I, M. Nagarjuna Reddy, SFS, S/o M. Sesha Reddy, aged about 56 years,  
Occ : Divisional Forest Officer, Proddatur (WL) Division, Proddatur, YSR  
Kadapa District, AP do hereby verify and state that the contents set out in the  
above Affidavit are based on records and are believed to be true and correct.  
Hence, verified at Proddatur on this 16<sup>th</sup> day November 2020.



ATTESTOR  
FOREST RANGE OFFICER  
PRODDATUR.



DEPONENT  
Divisional Forest Officer  
Proddatur (WL) Division

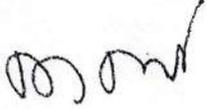
JOINT SURVEY AND INSPECTION REPORT OF THE FOREST, REVENUE AND SURVEY DEPARTMENTS IN Sy.No. 506-B & 507 OF NANDYALAMPETA VILLAGE OF MYDUKUR MANDAL Y.S.R. KADAPA DISTRICT ON 07.08.2021.

\*\*\*\*\*

The teams comprising Forest Department, Revenue and Survey Departments have inspected the lands in Sy.No. 506-B ext 38.94 acres and Sy.No 507 ext 267.80 acres of Nandyalampeta village of Mydukur Mandal on 07.08.2021.

1. As per RSR the lands in Sy.No. 506-B ext. 38.94 acres and Sy.No. 507 ext. 267.80 acres of Nandyalampeta village of Mydukur Mandal stands recorded as "Forest".
2. As per Forest Department the lands in Sy.No 506-B ext. 38.94 acres and Sy.No. 507 ext. 267.80 acres of Nandyalampeta are not notified as "Reserve Forest" and also not part of Lankamalla Reserve Forest or part of Tiger corridor.
3. The then Mandal Revenue Officer of Mydukur Mandal has issued 116 Temporary D.form Pattas to the SCs of Kotha Gangavaram, Gandhi Nagar, and Varadayapalli of Nandyalampeta in Sy.No . 507 ext 150-59 acres and 6 D.Form Pattas issued in Sy.No. 506-B ext 9.00 acres of Nandyalampeta village.
4. During the inspection traces of cultivation are found to an extent of 137-00 acres in Sy.No. 507 (old) under rain fed crops.
5. An extent of 2.00 acres in Sy.No. 506-B is covered with Guava, Sapota and Mango garden.
6. An extent of 6.83 acres in Sy.No507 is covered with Mango plants with age of 1 Year.
7. 3 Bore wells are existing in Sy.No. 507 (Present two bores are functioning)
8. Barbed wire fencing is laid to an extent of 6.83 acres lands in Sy.No. 507
9. In between lands at Sy.No. 506-B and 507 the Govt. lands existing in Sy.No. 508, 509, 510, 511, 512 are existing and DKT pattas were also issued.
10. Vibharapuram village is existing adjoining to the lands in Sy.No. 507.
11. As seen from the Adangals for the fasali 1406, 1412, 1415 and 1416 the land has been entered as "forest" and also the names of certain Ryots have been entered as enjoyers/ encroachers. (Copy enclosed)

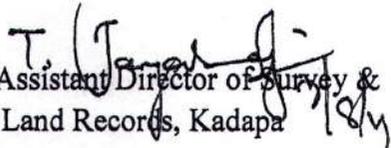
12. At the time of updating the lands in Sy.No. 506-B, 507 in webland the classification of the lands have been noted as Reserve Forest instead of its original classification of forest.



1. Divisional forest Officer,  
Proddatur (WL) Division



2. Revenue Divisional Officer,  
Jammalamadugu.



3. Assistant Director of Survey &  
Land Records, Kadapa



Tahsildar  
Mydukur Mandal.

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## SURVEY NUMBR 507, NANDYALAMPETA VILLAGE

Sl. No.	Survey No.	Extent	Name of the enjoyer	Father / Husband Name	Caste	Profession	Income	Occupied Extent	Whether he is having temporary D forms if having No. & Date	Encroacher	Present crop particulars	Encroacher is having any other lands	Filter points on the lands	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	2213/3	1.50	Vedururu Venkata Subbamma	Naga Bhushanam	B.C	Cooli	25000	1.50	Yes	Yes	Ulava	-	-	-
2	2213/3	1.50	Vedururu Venkata Lakshamma	Venkata Subbiah	B.C	Cooli	25000	1.50	Yes	Yes	Ulava	-	-	-
3	2213/4	1.50	Shaik Rasool Bee	Chinna Valli	OC	Cooli	25000	1.50	-	Yes	Dukka	-	-	-
4	2213/5	1.50	Pothireddi Gurramma	Subbarayudu	B.C	Cooli	25000	1.50	-	Yes	Dukka	-	-	-
5	2214/3	1.50	Vedururu Ramakka	Nagiah	B.C	Cooli	25000	1.50	Yes	Yes	Dukka	-	-	-
6	2214/4	1.12	Moole Subbamma	Vaerabhadrudu	B.C	Cooli	25000	1.12	-	Yes	Red Gram	-	-	-
7	2214/5	1.50	Janglibhaigari Shaik Kamal Bee	Mahaboob Valli	B.C	Cooli	25000	1.50	-	Yes	Red Gram	-	-	-
8	2214/6	1.50	Shaik Shakila	Mahaboob Basha	B.C	Cooli	25000	1.50	-	Yes	Dukka	-	-	-
9	2217/1	1.43	Kadapa Ramakka	Prabhakar	SC	Cooli	25000	1.43	Yes	Yes	Dukka	-	-	-
10	2218/2	1.50	Kadapa Lakshmi Devi	Devaraju	SC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
11	2217/3	1.50	Nagularapu Subbamma	Kadiraiah	SC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
12	2217/4	0.88	Nagularapu Subbamma	Kadiraiah	SC	Cooli	25000	0.88	Yes	Yes	Red Gram	-	-	-
13	2216/6	1.50	Kadapa Mallamma	Bala Swamy	SC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
14	2216/7	0.59	Pathuru Ganga Devi	Gurrappa	SC	Cooli	25000	0.59	Yes	Yes	Red Gram	-	-	-
15	2216/8	1.00	Duttaluru Latifsha	Mannur Sab	B.C	Cooli	25000	1.00	-	Yes	Dukka	-	-	-
16	2222/1	1.00	Shaik Parveen	Shaik Khajapeet	B.C	Cooli	25000	1.00	-	Yes	Dukka	-	-	-

ANNEXURE - X

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Sl. No.	Survey No.	Extent	Name of the enjoyer	Father / Husband Name	Caste	Profession	Income	Occupied Extent	Whether he is having temporary D forms if having No. & Date	Encroacher	Present crop particulars	Encroacher is having any other lands	Filter points ensinne sheeds	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
17	2222/2	1.00	K.Mahaboob Begum	Subhani	B.C	Cooli	25000	1.00	-	Yes	Dukki	-	-	-
18	2222/3	1.00	Shaik Basheerun	Abdul Rasheed	B.C	Cooli	25000	1.00	-	Yes	Dukki	-	-	-
19	2221/4	0.75	Majjari Polamma	Rama Krishnaiah	B.C	Cooli	25000	0.75	Yes	Yes	Red Gram	-	-	-
20	2227/1	1.50	Shaik Beebijan	Ramthu Basha	B.C	Cooli	25000	1.50	-	Yes	Dukki	-	-	-
21	2227/2	1.50	Shaik Beebijan	Laal Peer	B.C	Cooli	25000	1.50	-	Yes	Dukki	-	-	-
22	2227/3	1.00	Shaik Yasmeen	Abdulla	B.C	Cooli	25000	1.00	-	Yes	Dukki	-	-	-
23	2227/4	1.00	Shaik Shameem Taj	Anwar Basha	B.C	Cooli	25000	1.00	-	Yes	Dukki	-	-	-
24	2228/1	0.75	Majjari Polamma	Rama Krishnaiah	B.C	Cooli	25000	0.75	Yes	Yes	Red Gram	-	-	-
25	2228/2	1.50	Kuraju Saraswathi	Sreenivasulu	B.C	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
26	2228/3	1.50	Bijivemula Vijaya	Kesava Reddy	OC	Cooli	30000	1.50	Yes	Yes	Red Gram	-	-	-
27	2228/4	1.27	Rachamalla Bhagyalakshmi	Janardhan Reddy	OC	Cooli	30000	1.27	Yes	Yes	Red Gram	-	-	-
28	2226/1	1.00	Adamsabgari Shaik Karimunnisa	Yukhan Hussain	B.C	Cooli	25000	1.00	-	Yes	Dukki	-	-	-
29	2226/2	1.50	Syed Lal Bee	Ghousepeer	OC	Cooli	30000	1.50	-	Yes	Dukki	-	-	-
30	2226/3	1.50	Shaik Sofiya Begum	Nagoor	B.C	Cooli	25000	1.50	-	Yes	Dukki	-	-	-
31	2226/4	1.50	Shaik Rabjaan	Chand Basha	B.C	Cooli	25000	1.50	-	Yes	Dukki	-	-	-
32	2229/1	0.50	Kalluru Rama Subbamma	Nageswar Reddy	OC	Cooli	25000	0.50	Yes	Yes	Red Gram	-	-	-
33	2229/2	1.50	Bijivemula Rama Subbamm	Ramana Reddy	OC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-

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Sl. No.	Survey No.	Extent	Name of the enjoyer	Father / Husband Name	Caste	Profession	Income	Occupied Extent	Whether he is having temporary D forms if having No. & Date	Encroacher	Present crop particulars	Encroacher is having any other lands	Filter points ensinne sheeds	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
34	2229/3	0.50	Katari Siddamma	Mattaiah	SC	Cooli	25000	0.50	Yes	Yes	Red Gram	-	-	-
35	2229/4	0.50	Katari Siddamma	Mattaiah	SC	Cooli	25000	0.50	Yes	Yes	Red Gram	-	-	-
36	2225/1	1.50	Redyam Subbamma	Veera Reddy	OC	Cooli	25000	1.50	-	Yes	Dukki	-	-	-
37	2225/2	1.50	Aruserla Lakshmi Devi	Sreenivasulu	B.C	Cooli	25000	1.50	-	Yes	Dukki	-	-	-
38	2225/3	1.50	Syed Hameem	Ameer Basha	OC	Cooli	25000	1.50	-	Yes	Dukki	-	-	-
39	2230/1	0.50	Gajulapalle Subbamma	Malla Reddy	OC	Cooli	25000	0.50	Yes	Yes	Red Gram	-	-	-
40	2230/2	1.00	Kalluru Rama Subbamma	Nageswar Reddy	OC	Cooli	25000	1.00	Yes	Yes	Red Gram	-	-	-
41	2230/3	1.00	Gajulapalle Subbamma	Malla Reddy	OC	Cooli	25000	1.00	Yes	Yes	Red Gram	-	-	-
42	2230/4	1.50	Yalamakuru Rukminamma	Malla Reddy	OC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
43	2231/1	0.85	Sakam Uma Devi	Venugopal Reddy	OC	Cooli	25000	0.85	Yes	Yes	Red Gram	-	-	-
44	2231/2	1.50	Mummadireddy Prameel	Chandra Sekhar Reddy	OC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
45	2231/3	1.50	Jakku Saviri	Chinna Malla Reddy	OC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
46	2231/4	1.50	Dhanireddi Revathi	Narasimha Reddy	OC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
47	2232/1	1.50	Ayodhyapuram Lakshmi Devi	Rama Krishna Reddy	OC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
48	2232/2	1.50	Jakka	Chinna Malla Reddy	OC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-

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Sl. No.	Survey No.	Extent	Name of the enjoyer	Father / Husband Name	Caste	Profession	Income	Occupied Extent	Whether he is having temporary D forms if having No. & Date	Encroacher	Present crop particulars	Encroacher is having any other lands	Filter points ensinne sheeds	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
49	2232/3	1.50	Pullacheruvu Subba Reddy	Subba Reddy	OC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
50	2232/4	0.65	Sakam Uma Devi	Venugopal Reddy	OC	Cooli	25000	0.65	Yes	Yes	Red Gram	-	-	-
51	2233/1	1.50	Sakam Uma Devi	Venugopal Reddy	OC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
52	2233/2	1.50	Mundlapaati Sunitha	Ravi	SC	Cooli	25000	1.50	Yes	Yes	Red Gram	-	Bore	-
53	2233/3	0.75	Mundlapaati Sunitha	Ravi	OC	Cooli	30000	0.75	Yes	Yes	Red Gram	-	-	-
54	2233/4	1.50	Yerrapureddi Swapna	Ravi Sankar Reddy	OC	Cooli	30000	1.50	Yes	Yes	Paddy	-	-	-
55	2233/5	0.23	Rachamalla Bhagyalakshmi	Janardhan Reddy	B.C	Cooli	25000	0.23	Yes	Yes	Red Gram	-	-	-
56	2234/1	1.50	Majjari Obulamma	Tirupalaiah	B.C	Cooli	25000	1.50	Yes	Yes	Red Gram	-	Bore	-
57	2234/2	1.50	Kuraku Guramma	Pedda Venkataiah	B.C	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
58	2234/3	1.50	Kuraku Krishnamma	Chinna Venkataiah	OC	Cooli	30000	1.50	Yes	Yes	Red Gram	-	-	-
59	2242/1	1.00	Mummadireddi Kulayamma	Sreekanth Reddy	OC	Cooli	30000	1.00	Yes	Yes	Red Gram	-	-	-
60	2243/1	1.50	Mundla Vijaya Bharathi	Jayarami Reddy	OC	Cooli	30000	1.50	Yes	Yes	Tamoto	-	-	-
61	2243/2	1.26	Mummadireddi Chennamma	Janardhan Reddy	OC	Cooli	30000	1.26	Yes	Yes	Tamoto	-	-	-
62	2244/1	1.50	Dhanireddi Leelavathamma	Bali Reddy	OC	Cooli	30000	1.50	Yes	Yes	Red Gram	-	-	-
63	2244/2	1.50	Dhanireddi Suguna	Narasa Reddy	OC	Cooli	30000	1.50	Yes	Yes	Red Gram	-	-	-

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Sl No.	Survey No.	Extent	Name of the enjoyer	Father / Husband Name	Caste	Profession	Income	Occupied Extent	Whether he is having temporary D forms if having No. & Date	Encroacher	Present crop particulars	Encroach or is having any other lands	Filter points ensinne sheeds	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
64	2244/3	1.50	Mundlapaati Jayamma	Ramanaiah	B.C	Cooli	25000	1.50	Yes	Yes	Red Gram	-	-	-
65	2221/1	1.50	Kalluru Subbalakshamma	Rama Subba Reddy	OC	Cooli	30000	1.50	Yes	Yes	Red Gram	-	-	-
66	2230/2	1.00	Mummadireddi Saraswathamma	Pakkiraa Reddy	OC	Cooli	30000	1.00	Yes	Yes	Red Gram	-	-	-
67	2230/3	0.50	Mummadireddi Saraswathamma	Pakkiraa Reddy	OC	Cooli	30000	0.50	Yes	Yes	Red Gram	-	-	-
68	2231/3	1.50	Ayodhyapuram Renuka	Sudhakar Reddy	OC	Cooli	30000	1.50	Yes	Yes	Red Gram	-	-	-
69	2232/1	0.35	Mummadireddi Chennamma	Janardhan Reddy	OC	Cooli	30000	0.35	Yes	Yes	Red Gram	-	-	-
70	2231/1	0.65	Mummadireddi Kulayamma	Sreekanth Reddy	OC	Cooli	30000	0.65	Yes	Yes	Red Gram	-	-	-
71	2229/2	1.00	Jastadi Lakshmi Devi	Santhaiah	SC	Cooli	25000	1.00	Yes	Yes	Red Gram	-	-	-
72	2229/4	0.50	Jastadi Lakshmi Devi	Santhaiah	SC	Cooli	25000	0.50	Yes	Yes	Red Gram	-	-	-
73	2229/4	1.00	Ubbarapu Sundaram	Danam	SC	Cooli	25000	1.00	Yes	Yes	Red Gram	-	-	-
74	2228/2	0.50	Ubbarapu Sundaram	Danam	SC	Cooli	25000	0.50	Yes	Yes	Red Gram	-	-	-
75	2210/1	1.50	Motakatla Venkataiah	Chinna Obanna	SC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
76	2210/2	1.50	Motakatla Santha Kumari	Pedda Obanna	SC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
77	2210/3	1.50	Balagani Narayanamma	Veeranna	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
78	2210/4	0.44	Dasari Vijaya Lakshamma	Venkateswarlu	B.C	Cooli	25000	0.44	Yes	Yes	Dukki	-	-	-

Sl. No.	Survey No.	Extent	Name of the enjoyer	Father / Husband Name	Caste	Profession	Income	Occupied Extent	Whether he is having temporary D forms if having No. & Date	Encroacher	Present crop particulars	Encroacher is having any other lands	Filter points ensinne sheeds	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
79	2211/1	1.11	Dasari Vijaya Lakshamma	Venkateswarlu	B.C	Cooli	25000	1.11	Yes	Yes	Dukki	-	-	-
80	2211/2	1.50	Arla Subbamma	Chennaiah	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
81	2211/3	1.50	Kolliboina Gangamma	Subbarayudu	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
82	2211/4	1.16	Chittiboina Obulamma	Subbarayudu	B.C	Cooli	25000	1.16	Yes	Yes	Dukki	-	-	-
83	2212/1	1.50	Arla Subhadramma	Gangaiah	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
84	2212/2	1.50	Chittiboina Radhamma	Pedda Subbarayudu	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
85	2212/3	1.50	Golla Nallakshmihari Subbamma	Subbarayudu	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
86	2215/1	0.17	Moole Subbamma	Veerabhadru	B.C	Cooli	25000	0.17	Yes	Yes	Dukki	-	-	-
87	2215/2	1.50	Karnati Hemavathi	Krishna Reddy	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
88	2215/3	1.50	Chamikela Aruna Sree	Venkata Krishna Reddy	OC	Cooli	30000	1.50	Yes	Yes	Dukki	-	-	-
89	2215/4	1.50	Tupakula Vijaya Lakshmi	Nagamalla Reddy	OC	Cooli	30000	1.50	Yes	Yes	Dukki	-	-	-
90	2216/1	1.20	Balagani Subbamma	Venkata Subbaiah	B.C	Cooli	25000	1.20	Yes	Yes	Dukki	-	-	-
91	2216/2	1.50	Balagani Bharathi	Chandraiah	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
92	2235/1	1.00	Pasupula Ramanamma	Sreeramulu	B.C	Cooli	25000	1.00	-	Yes	Dukki	-	-	-
93	2235/3	1.50	Korigem Yellamma	Vasanth	SC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
94	2235/4	1.50	Korigem Sugunamma	Raghupathi	SC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
95	2235/5	1.50	Korigem Veeramma	Sreeramulu	SC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-

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30e

Sl. No.	Survey No.	Extent	Name of the enjoyer	Father / Husband Name	Caste	Profession	Income	Occupied Extent	Whether he is having temporary D forms if having No. & Date	Encroacher	Present crop particulars	Encroacher is having any other lands	Filter points ensinne sheeds	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
96	2237/2	1.50	Chejerla Lakshamma	Pedda Guravaiah	SC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
97	2237/3	1.00	Shaik Fathimun	Dada Peer	B.C	Cooli	25000	1.00	-	Yes	Dukki	-	-	-
98	2237/4	1.50	Korigem Sarala	Prasad	SC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
99	2237/5	1.50	Korigem Mariya Rojamma	Chinna Ramaiah	SC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
100	2238/1	1.50	Bhupathi Lakshmi Devi	Narasimhulu	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
101	2238/2	1.50	Galithotti Divyavani	Venkateswarlu	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
102	2239/1	1.50	Vendikatla Dastagiramma	Hasan	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
103	2239/2	1.50	Vendikatla Khadar Bee	Gothi Saab	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
104	2183	1.50	Mandagolla Subha Lekha	Muni Swamy	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
105	2183	1.50	Battala Eswaramma	Ramana	B.C	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
106	2183	1.50	Kummati Lakshmi Devi	Chinna Obul Reddy	OC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
107	2183	1.50	Kummati Chennamma	Govindu Reddy	OC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
108	2183	1.50	Dwarakacherla Venkatamma	Rami Reddy	OC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
109	2183	1.50	Dwarakacherla Syamala	Bali Reddy	OC	Cooli	25000	1.50	Yes	Yes	Dukki	-	-	-
110	2183	4.00	Kanuga Danam	Ankaiah	SC	Cooli	25000	4.00	Yes	Yes	Dukki	-	-	-
111	2183	3.00	T.Venkataiah	Venkataiah	B.C	Cooli	25000	3.00	Yes	Yes	Dukki	-	-	-
112	2183	3.00	Syed Khatija Bee	Ghouse Mohiddin	OC	Cooli	25000	3.00	-	Yes	Dukki	-	-	-

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31e

Sl. No	Survey No.	Extent	Name of the enjoyer	Father / Husband Name	Caste	Profession	Income	Occupied Extent	Whether he is having temporary D forms if having No. & Date	Encroacher	Present crop particulars	Encroacher is having any other lands	Filter points ensinne sheeds	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
113	507	1.00	Shaik Karimunnisa	Jamal Basha	B.C	Cooli	25000	1.00	-	Yes	Dukki	-	-	-
114	507	1.50	Adamsabgari Shaiya Sultana	Khaleel	B.C	Cooli	25000	1.50	-	Yes	Dukki	-	-	-
115	507	1.00	Syed Hussain Bee	Rahamatulla	OC	Cooli	25000	1.00	-	Yes	Dukki	-	-	-
116	507	1.00	Adam Nowshad	Mahammed Yusuf	B.C	Cooli	25000	1.00	-	Yes	Dukki	-	-	-
	Total	150.59						150.59						
117	506/B	1.50	Annaluru Jyothi	Chandrayudu	SC	Cooli	25000	1.50	Ref: B/206/04	-	Dukki	-	-	-
118	506/B	1.50	Annaluru Subba Lakshamma	Lakshumaiyah	SC	Cooli	25000	1.50	Ref: B/206/04	-	Dukki	-	-	-
119	506/B	1.50	Annaluru Triveni	Chenna Kesavulu	SC	ZPTC	25000	1.50	Ref: B/206/04	-	Dukki	-	Filter	-
120	506/B	1.50	Sigamala Chenna Krishnamma	Raju	SC	Cooli	25000	1.50	Ref: B/206/04	-	Dukki	-	-	-
121	506/B	1.50	Nakkala Chenna Subbamma	Subbarayudu	SC	Cooli	25000	1.50	Ref: B/206/04	-	Dukki	-	-	-
122	506/B	1.50	Dwarakacherla Gangamma	Rami Reddy	OC	Cooli	30000	1.50	-	Yes	Dukki	-	-	-
	Total	9.00						9.00						

*anelli*  
Tahsildar  
Mydukur  
22/12/20

*22/12/20*

505/10

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
പ്ലോട്ട് നമ്പർ														
808	505/1	5.00	5.00	5.00	2.45	2.06	2.06				2.H.Dc	2.00	1.00	1.00
809	505/2	3.93	3.93	3.93	1.93	2.06	2.06				2.H.Dc	2.40	1.00	1.00
810	506/A	5.04	5.04	5.04	5.00	2.06	2.06				2.H.Dc	2.40	1.00	1.00
811	506/B	38.94	38.94	-	-	-	-	-	-	-	FOREST	-	-	-

16.91

2.38

144

సంఖ్య		16	19	20	21	22		24	24 నుండి పరిశీలించిన విషయాల అయిన వివరాలు			26	29	30	31
17	18					23	25		26	27	28				
సంఖ్య	505	211	8	508	-	-	5.0	5.00	5.00	-	209/24	1.90	1.90	1.90	5.70
సంఖ్య	2-93	-	-	-	-	-	-	-	-	-	-	1.90	1.33	3.23	-
సంఖ్య	5-99	-	-	-	-	-	-	-	-	-	-	506/A2	2-93	2-93	5.00
సంఖ్య	38-94	-	-	-	-	-	-	-	-	-	-	-	-	-	-

111  
46.91  
5.00

కృష్ణాపేట  
మొదటి కుంట

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PK - 146/2002-03 53,15,000 L.C. dt 29-10-02.  
 మ లెక్క నెం. 3

అడంగల్ / పహాణి

పాలము వారి అనుభవము

సర్వే మరియు సెటిల్మెంటు బందోబస్తు						హక్కుల రికార్డు									
సర్వే మరియు సెటిల్మెంటు బందోబస్తు లెక్కలకు వేరు వేరు పుస్తకాన్ని	విస్తీర్ణము			భూమి స్వభావము వట్ట / శాసం / ప్రభుత్వము	( రైల్వే )	భూమి వివరణ : మెట్ట / నిట్టారుదల మెట్ట / ఒకపంట మగాణి / రెండుపంటల మగాణి	జలాధారము మరియు స్వంత వనరు పుస్తకా వివరం ; లాచి పుస్తకా లాచి లేదా కొత్తదా ( సాతదా లేదా కొత్తదా )	నిట్టారుదల నేయడగు విస్తీర్ణము ( అయకట్టు )	ఖాతా నెంబరు	ఖాతాదారు / వట్టదారు వేరు	అనుభవదారు వేరు	అనుభవదారు ఆధీనంలో నున్న విస్తీర్ణము	అనుభవ స్వభావము		
	పూర్తి విస్తీర్ణము	సాగుకు ఉపయోగపడని భూమి ( ఫోటో బలాలు )	సాగుకు పనికివచ్చు భూమి												
2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
507	252-50		264-50									కొత్తది అనుభవం చేస్తున్నది / అనుభవం చేస్తున్నది	2.50	కనీసము	
												కొత్తది అనుభవం చేస్తున్నది / కొత్తది	2.00		
												కొత్తది అనుభవం చేస్తున్నది / కొత్తది	2.00		
												అనుభవం అనుభవం చేస్తున్నది / కొత్తది	2.50		
												అనుభవం అనుభవం చేస్తున్నది / కొత్తది	2.50		
508-1	5.6200	3.6200		అనుభవం					0						

సాగుదారు  
 భూమి  
 ( రైట్ )  
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1-30

గ్రామము :  
మండలము :  
జిల్లా :

అడంగులు / పహాణి

సంబంధిత బహుళములు

వ్యవసాయ గణాంకములు - సాగు వివరములు

భూమి వినియోగము		తొలి నికర విస్తీర్ణము	సజను భవన / రబి	సాగుచేసిన నెల	సాగుచేయని	విస్తీర్ణము		మొత్తము	24 గడిలోని విస్తీర్ణములో నీటి సౌకర్యం అయిన విస్తీర్ణ వివరములు			గ్రామ సరిహద్దులలోని సరియ రిమార్కులు / రెవెన్యూ అన్వేషకుడు తనిఖీ చేసిన సరియ రిమార్కులు	మండల రెవెన్యూ అధికారి మరియు ఇతర అధికారుల తనిఖీ చేసిన సరియ రిమార్కులు	రిమార్కులు	
సాగుకాని భూమి వినియోగము	సాగు చేసిన భూమి వినియోగము					అమీలము	మీలము		జలాధారము లేని	మొదటి విస్తీర్ణము	రెండవ విస్తీర్ణము				మూడవ విస్తీర్ణము
16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
		2.00	4	8	కుల			2.00	4						
		2.00	4	8	కుల	1	1	2.00	4						
		2.00	1	8	4	1	1	2.00	4						
		2.00	4	8	"	1	1	2.00	4						
		2.00	4	8	"	1	1	2.00	4						
		2.00	1	8	కుల	1	1	2.00	4						
		2.00	"	8	"	1	1	2.00	4						
		2.00	4	8	"	1	1	2.00	4						

49+

తహశీల్దారు  
మొదలగు మండలం

K-146/2002-03 ₹ 53,15,000 L.C. dt 29-10-02.

అడంగల్ / పహాణి

పొలము వారి అనుభవము

ప లెక్క నెం. 3

సర్వే మరియు సెటిల్ మెంటు బంద్ బస్సు										హక్కుల రికార్డు					
1	2	విస్తీర్ణము			6	7	8	9	10	11	12	13	14	15	16
		3	4	5											
సర్వే నెంబరు	సర్వే మరియు సెటిల్ మెంటు బంద్ బస్సు నెంబరు	పూర్తి విస్తీర్ణము	సాగుకు ఉపయోగపడని భూమి భూమి (వ్యాఖ్యలు కూడా)	సాగుకు పనికివచ్చు భూమి	భూమి స్వభావము వట్ట / ఇనాం / ప్రభుత్వము	రకం	భూమి వివరణ: మెట్ట / నిట్టారుదల మెట్ట / ఒకవంట మాగాణి / రెండువంటల మాగాణి	జలాధారము మరియు స్వంత వనరు పుష్కణ్ వివరం: బావి పుష్కణ్ (పాతదా లేదా కొత్తదా)	నిట్టారుదల చేయదగు విస్తీర్ణము (అయకట్టు)	ఖాతా నెంబరు	ఖాతాదారు / వట్టాదారు పేరు	అనుభవదారు పేరు	అనుభవదారు ఆధీనంలో నున్న విస్తీర్ణము	అనుభవ స్వభావము	భూమి రకం (కోడు)
		267-56		214-56								అనుభవదారు పేరు	2-00	అనుభవ స్వభావము	భూమి రకం
												అనుభవదారు పేరు	2-00		
												అనుభవదారు పేరు	2-00		
												అనుభవదారు పేరు	2-00		
												అనుభవదారు పేరు	2-00		
												అనుభవదారు పేరు	2-00		
												అనుభవదారు పేరు	2-00		
												అనుభవదారు పేరు	2-00		
												అనుభవదారు పేరు	2-00		

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సాగుబడి పవరములు

అడంకలు / పహాణి

గ్రామము :  
మండలము :  
జిల్లా :

సంవత్సరము :

సంవత్సరము : 19/2

వ్యవసాయ కణాంకములు - సాగు వివరములు

భూమి వినియోగము		సాగు చేసిన విస్తీర్ణము	సజాబు 4 రోజు / అంబ	సాగు చేసిన సెం	పంట పేరు	విస్తీర్ణము		మొత్తము	24 కడిలోని విస్తీర్ణములో నీటి సౌకర్యం అయిన విస్తీర్ణ వివరములు				గ్రామ పరిపాలనాధికారి తనిఖీ చేసిన తేదీ మరియు రిమార్కులు	మండల రెవెన్యూ అధికారి మరియు ఇతర అధికారుల తనిఖీ చేసిన తేదీ మరియు రిమార్కులు	రిమార్కులు
సాగుకాని భూమి వినియోగము	విస్తీర్ణము					అమీశ్రమము	మిశ్రమము		జలాధారము పేరు	మొత్తం విస్తీర్ణము	రెండు లేక మూడు సంవత్సరాలలో ఉన్న విస్తీర్ణము	కానీ పంటముగ్గ అయిన పంటములు దిగుబడ వివరములు			
16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
		2.00	భిల్లి	8	పంట			2.00	భిల్లి						
		2.00	"	8	"			2.00	"						
		2.40	"	8	"			2.40	"						
		2.50	"	8	"			2.50	"						
		2.50	"	8	"			2.50	"						
		3.62													

తహశీల్దారు  
మీదుకురు మండలం

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సర్వే మరియు సెటిల్మెంటు బండ్ బిస్తు										హక్కుల రికార్డు				
వరుస నెంబరు	సర్వే మరియు సెటిల్మెంటు నెంబరు మరియు పాలము లెక్క నెంబరు పైన పుస్తకా	విస్తీర్ణము			భూమి స్వభావము పట్టా / షాం / ప్రభుత్వము	(క్రాజీ)	భూమి వివరణ : మొట్ట / నీటిపారుదల మొట్ట / ఒక పంట మూగాణి / రెండు పంటల మూగాణి	జలాధారము మరియు స్వంత వనరు పుస్తకా వివరం ; భూమి పుస్తకా తాతదా లేదా కొత్తదా	నీటిపారుదల వేయదగు విస్తీర్ణము ( అయకట్టు )	ఖాతా నెంబరు	ఖాతాదారు / వట్టాదారు పేరు	అనుభవదారు పేరు	అనుభవదారు ఆధీనంలో ఉన్న విస్తీర్ణము	అనుభవ స్వభావము
		పూర్తి విస్తీర్ణము	సాగుకు ఉపయోగపడని భూమి (కోటుల రూబు)	సాగుకు ఉపయోగపడని భూమి										
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
	507	267.56		267.56							భారతి స్టేషన్	కొత్తూరు సుబ్బయ్యతోని w/o చంద్రశాస్త్రి	2.00	కనాభవ
												కొత్తూరు చంద్రశాస్త్రి S/o కొత్తూరు	2.00	
												కొత్తూరు శామి S/o కొత్తూరు	2.00	
												ఎదురుకుల నాగయ్య S/o అంబప్ప	2.50	
												ఎదురుకుల రామయ్య S/o అంబప్ప	2.50	
914	508-1	5.6200	3.6200							0	6.2.000000			

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సాగులది వివరములు

అడంగలు / పహాణి

గ్రామము :  
మండలము :  
జిల్లా :

సంవత్సరము : 1912

వ్యవసాయ గణాంకములు - సాగు వివరములు

సంఖ్య (సాగు)	సాగు వివరములు	సంఖ్య	సంఖ్య	సంఖ్య	సంఖ్య	విస్తీర్ణము		మొత్తము	24 గడిలోని విస్తీర్ణములో నీటి సాగుదల అయిన విస్తీర్ణముల వివరములు			కోత సమయములో అంచనా వేయబడిన దిగుబడి వివరములు ఎక్కరము ఒక్కొక్కటి కేటెలర్	గ్రామ పరిపాలనాధికారి తనిఖీ తేది మరియు రిమార్కులు / రెవెన్యూ ఇన్స్పెక్టరు తనిఖీ తేది మరియు రిమార్కులు	మండల రెవెన్యూ అధికారి మరియు ఇతర అధికారులు తనిఖీ చేసిన తేది మరియు రిమార్కులు	రిమార్కులు
						అమీలము	మిశ్రము		జలాధారము పేరు	మొదటి పంట తొడిగిన విస్తీర్ణము	రెండు లేక మూడు పంటలు తొడిగిన విస్తీర్ణము				
16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
				8				2.00							
				8				2.00							
				8				2.00							
				8				2.50							
				8				2.50							
		3.62													

సాగులది వివరములు  
సంఖ్య 16

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సర్వే మరియు సెటిల్మెంటు బంద్ బస్సు

హక్కుల రికార్డు

1	2	విస్తీర్ణము			6	7	8	9	10	హక్కుల రికార్డు				
		3	4	5						భూమి వెంబరు	భూమిదారు / వట్టాదారు పేరు	అనుభవదారు పేరు	అనుభవదారు అధీనంలో నున్న విస్తీర్ణము	అనుభవ స్వభావము
808	504	3-4000		3-4000	పట్టణ	1.67	ఫ్రంట్	వక్రం		0	Z. H. D. C	Z. H. D. C	3-4000	
809	505-1	5-0000		5-0000	పట్టణ	2.45	ఫ్రంట్	వక్రం		0	"	అంబానో క్రాస్	1-0000	గుండ్ల
												కేమలవారి పేట రోడ్	0.9000	"
												కొడవారి జేమ్స్	1.0000	"
												కేల దొంగయ్య	0.9000	"
810	505-2	3-9300		3-9300	పట్టణ	1.93	ఫ్రంట్	వక్రం		0	Z. H. D. C	Z. H. D. C	3-9300	
811	506-A	5-0400		5-0400	పట్టణ	5.00	ఫ్రంట్	వక్రం		0	"	"	5-0400	
812	506-B	38-940		38-940	"		"	"				దుంపలగట్టు (వక్రం) లో నాటయిల్	1.50	గుండ్ల
												దుంపలగట్టు (వక్రం) లో నాటయిల్	2.00	"
												అట్టలనాండ్ల చెరువు	2.00	"
												గుండ్లపల్లి రోడ్	1.00	"

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సాగుబడి టవరములు

అడంగలు / పహాణి

గ్రామము :  
మండలము :  
జిల్లా :

సంవత్సరము : 1412

వ్యవసాయ గణాంకములు - సాగు వివరములు

వము	భూమి వినియోగము		సజను ఫలితం / రబి	సాగుచేసిన సెల	సెల పేరు	విస్తీర్ణము		మొత్తము	24 గడిలోని విస్తీర్ణములో ఏటి సారుదల అయిన విస్తీర్ణ వివరములు			కోత సమయములో అంచనా వేయబడిన దిగుబడి వివరములు ఎకరము ఒక్కొక్కటి కలిపి	గ్రామ పరిపాలనాధికారి తనిఖీ చేసిన మరియు రిమార్కులు / రెవెన్యూ ఇన్స్పెక్టరు తనిఖీ చేసిన మరియు రిమార్కులు	మండల రెవెన్యూ అధికారి మరియు ఇతర అధికారుల తనిఖీ చేసిన మరియు రిమార్కులు	రిమార్కులు			
	సాగుకాని భూమి వినియోగము	విత్తిన వికం విస్తీర్ణము				అమిశ్రము	మిశ్రము		జలాధారము పేరు	మొదటి సెల తీసిన విస్తీర్ణము	రెండవ సెల తీసిన విస్తీర్ణము					మూడు సెల తీసిన విస్తీర్ణము		
	వయా (కోడు)	విస్తీర్ణము				16	17		18	19	20					21	22	23
		3.40																
		1.00																
		0.90																
		1.00																
		0.90																
		3.93																
		5.04																
సాగు	32.44	1.50	ఫిర్రఫ్	8	కంఠి	1	1	1.50	పక్కం									
		2.00	"	8	"	1	1	2.00	"									
		2.00	"	9	"	1	1	2.00	"									
		1.00	"	8	"	1	1	1.00	"									

తహశీల్దార్  
మైదూరు మండలం.





గ్రామ లెక్క నెం. 3

పర్వ మరయు సెటిల్ మెంటు బందోబస్తు

సాక్షుల రికార్డు

1	2	విస్తీర్ణము			6	7	8	9	10	11	12	13	14	15
		3	4	5										
వరుస నెంబరు	సర్కే మరియు సెటిల్ మెంటు పొలము లోక బెల్టా పేరు విస్తీర్ణము	పూర్వ విస్తీర్ణము	సాగుకు ఉపయోగపడని భూమి ( పొలు భూము )	సాగుకు పనికి వచ్చు భూమి	భూమి వ్యభావము వట్టి/అవాం/ ప్రభుత్వము	కీల ( క )	భూమి వివరణ: మెట్ట/ నిజపారుడం మెట్ట / ఒక చంటి మూని / రెండు చంటిల మూని	అలాకారము మరియు స్వంత పనుల పుస్తక వివరం. బావి పుస్తక ( సాకడ లేదా కల్తా )	నిజ పారుడం చేయని విస్తీర్ణము ( అయకట్టు )	భూమి సంఖ్య	భాకాదారు / వట్టాదారు పేరు	అనుభవదారు పేరు	అనుభవదారు ఆధీనంలో నున్న విస్తీర్ణము	అనుభవ వ్యభావము
851	504	3-40		3-40	కట్ట	3-25	కట్ట	కట్ట			Z. H. D. C.		1-50	
												వీరేశలింగం పూర్వ	1-00	
												పొలం సెటిల్ మెంట్ గ్రామం	0-90	
852	505-1	5-00		5-00	✓	4-75	✓	✓			Z. H. D. C.	పైష్టాదారులకు చెల్లించినది	1-50	
												అయకట్టు	1-00	
												పొలం సెటిల్ మెంట్	0-90	
853	505-2	3-73		3-73	✓	3-25	✓	✓			Z. H. D. C.			
854	506-A	5-04		5-04	✓	5-00	✓	✓			Z. H. D. C.			

జుమ్హూషిల్దార్  
మొదటికూరు మండలం

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అడంగిలు / పట్టణ

వ్యవసాయ గణాంకములు - వారు వివరములు

డి వివరములు

SSID ఖాతా సంఖ్య	వ్యవసాయ పేరు / అడవి లేదా ఇతర పేరు	వస్త్ర సంఖ్య	వారు వివరములు						వస్త్రము		మొత్తము	24 గంటల వస్త్రముల వల్ల పొందిన అయిన వస్త్రములు				గమనికలు		
			సాధారణ భూమి వివరములు		వస్త్రము సంఖ్య	వారు సంఖ్య / లెక్క	పొందిన వారు	మొత్తము	అయిన వారు	మొత్తము		జలాశయ పేరు	మొత్తము అయిన వారు	మొత్తము అయిన వారు	మొత్తము అయిన వారు			
			కరణ (కోడు)	వస్త్రము														
			16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
	సొంబం లూరి పట్టణం			1-50	-	-												
	అంబేలెం గ్రామం				1-00	2100	8	500	1-00									
	కొంబం గ్రామం				0-90	4	8	500	0-90		1-90	500						
	కొంబం గ్రామం				1-50	2100	8	500	1-50		3-40	500						
	కొంబం గ్రామం				1-60	1-00	4	500	1-00									
	కొంబం గ్రామం				0-90		8	500	0-90									
				3-93	-	-	-	-	-	-	-	-	-	-	-	-	-	-
				5-04	-	-	-	-	-	-	-	-	-	-	-	-	-	-

పర్యే మరియు సెటిల్ మెంట్ బండ్ల వివరము							హక్కుల రికార్డు							
1	2	విస్తీర్ణము			6	7	8	9	10	11	12	13	14	15
		వార్డు విస్తీర్ణము	పొలము ఉపయోగవడం ఖాతా ( పొలం ఖాతా )	సాగుకు పనికి వచ్చు స్థానము										
	507	(507)										106	36-00	
												27లవారి సొంతం	2-00	
												న భారతి	2-00	
												న సారా యెచ్చెయ్య	2-00	
												న యెచ్చెయ్య	2-00	
												న క్రొవ్వు తొలగించు	2-00	
												27ల లిమియ లియ	2-00	
												సామ్రాజ్య సొంతం	2-00	
												న లిమియ లియ	2-00	
												న క్రొవ్వు తొలగించు	2-00	
												న యెచ్చెయ్య	2-00	
												న సారా యెచ్చెయ్య	2-00	
												న సారా యెచ్చెయ్య	2-00	
												న సారా యెచ్చెయ్య	2-50	
												న గిచ్చెయ్య	2-50	
													67-00	

అనుభవ వివరము  
అనుభవ స్వభావము

8-1



అడంగల్ / పహాట్

1415

పర్యే మరియు సెటిల్మెంటు బందోబస్తు

హక్కుల రికార్డు

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
వరుస నెంబరు	పర్యే మరియు సెటిల్మెంటు బందోబస్తు పేరు మరియు పొలము లోకి చెల్లించిన వివరాలు	పట్టణం	పొలం సంఖ్య (పొలం అకరాలు)	పట్టణం సంఖ్య	పట్టణం సంఖ్య / ప్రభుత్వం	శ్రేణి ( ర్ )	పట్టణం వివరాలు: మొత్తం / పట్టణం మరియు / ఒక పంట మాగాణి / రెండు పంటల మాగాణి	అలాధారము మరియు పట్టణం పేరు పేరు పేరు పేరు ( పాతదా లేదా కొత్తదా )	పట్టణం పేరు పేరు పేరు పేరు ( ఆయకట్టు )	భాతా నెంబరు	భాతాదారు / పట్టణం పేరు	అనుభవదారు పేరు	అనుభవదారు ఆధీనంలో ఉన్న పట్టణం	అనుభవ స్వభావము
855	506-B	38-94	210-94 285000	18-00	(వ) 2000						భారత్ పొలం లెక్క	భారత్ పొలం లెక్క	20-00	65
												సీనియర్ సెటిల్మెంటు	20-00	"
												20-00	20-00	"
												20-00	20-00	"
												20-00	20-00	"
												20-00	20-00	"

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అధికారి  
అనుభవదారు

10. 3

శ్రీ వివరములు

అడంగలు / పహాళీ

గ్రామము

మండలము

జిల్లా

పంపకృతము :

10 173  
1415

వ్యవసాయ గణాంకములు - సాగు వివరములు

సంఖ్య	SSID ఖాతా సంఖ్య	పట్టణం పేరు / కండ్ల లేక భద్ర పేరు	సర్కే సంఖ్య	భూమి వినియోగము			సజనం ఖరీఫ్ / రబీ	సాగు చేసిన వెల	చెలవ పేరు	విస్తీర్ణము		మొత్తము	24 గడిలోని విస్తీర్ణములో ఏట పొరువల అయిన విస్తీర్ణ వివరములు			జలాధారము పేరు	కృత్ సమయములో అందునా వేరుబడిన ఏనుగుల వివరములు ఏకరము ఒక్కొక్కటి కేటాలలో	గ్రామ పరిపాలనాధికారి కనిష్ట శేష మరయు రిమాన్యులు / రివెన్యూ ఇన్స్పెక్టరు కనిష్ట శేష మరయు రిమాన్యులు	మొదల రెవెన్యూ అధికారియను ఇతర అధికారుల కనిష్ట శేష మరయు రిమాన్యులు	రిమాన్యులు	
				సాగుకాని భూమి వినియోగము		విస్తీర్ణము				విస్తీర్ణము	కడపల విస్తీర్ణము		రెండు లేక మూడు మరయు కడపల విస్తీర్ణము	25	26						27
				కరహ (కాడు)	విస్తీర్ణము																
అ	బి	సి	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31			
					2-00	2/114	8	కోడ	2-00												
					2-00		8	అంక	2-00												
					2-00		8	అంక	2-00												
					2-00		8	కోడ	2-00												
					2-00		8	కోడ	2-00		12-00							5.00			
					26-94	2-00		కోడ	2-00												
					2-00		8	కోడ	2-00												

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అడంగల్ / పహాటి

నర్సే మరియు పెటెల్ మేంతు బంధోబస్తు

పాక్కుల రికార్డు

1	2	విస్తీర్ణము			6	7	8	9	10	11	12	13	14	15
		3	4	5										
వయన వెంబరు	నర్సే మరియు పెటెల్ మేంతు బంధోబస్తు	పూర్వ విస్తీర్ణము	పాగుతు అనయోగవది భూమి ( పోతు అలాలు )	పొడవు బ్రతుకు	భూమి స్వభావము వట్టా/అనాం/ ప్రభుత్వము	శ్రీ ( ర్ )	భూమి వివరణ: మెట్ట/ నీటిపారుదల మెట్ట / ఒక పంట మగాణి / రెండు పంటల మగాణి	అలాధారము మరియు స్థాంతు పేరు మరియు పేరు: పాకిలి ( పాకిలి లేదా కత్తెలా )	నీటి పారుదల చేయదగు విస్తీర్ణము ( అయిదేళ్లు )	శ్రీ పేరింట	భాకాదారు / వట్టాదారు పేరు	అనుభవదారు పేరు	అనుభవదారు ఆధీనంలో ఉన్న విస్తీర్ణము	అనుభవ న్యూనము
504	3-40	-	3-40	86	3-25	అలా	పాకిలి				Z. H. D. C		1.50	
												భాకాదారు పేరు	1.00	
505-1	5-00	-	5-00	"	4-25	"	"				Z.H.D.C	కొలుకుల పేటెల్	0.90	
												పాకిలి పేరు	1.50	
												పాకిలి పేరు	1.00	
												పాకిలి పేరు	0.90	
505-2	3-93		3-93	"	3-25	"	"				Z. H. D. C			
506-A	5-04	-	5-04	"	5-00	"	"				Z. H. D. C			

పాకిలి పేరు  
పాకిలి పేరు

1-99-





